BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL EASTERN ZONAL BENCH KOLKATA
IN
Original Application No. 217 OF 2024 (EZ)

Suo-motu matter registered on the basis of News item titled "CAG faults city's waste processing" appearing in the Shillong Times dated 16.09.2024

INDEX

(Mantu Kumar Choudhury)
Scientist 'F' & RD Shillong
Central Pollution Control Board

Filed Through Counsel

Dated: 19th November 2024
Place: Shillong

एम. के. चौधुरी/ M. K. Choudhury
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(पर्यावरण वन और जलवायु परिवर्तन मंत्रालय, भारत सरकार)
(Ministry of Environment, Forest & Climate Change, Govt. of India)
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NOTARY
GOVT OF MEGHALAYA
McLARRIE LYNGWA
EAST KHASI HILLS DISTRICT
REGD.:010

SI/Instrument No 50
Date 19.11.2024

BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL EASTERN ZONAL BENCH KOLKATA

IN

Original Application No. 217 OF 2024 (EZ)

Suo-motu matter registered on the basis of News item titled "CAG faults city's waste processing" appearing in the Shillong Times dated 16.09.2024

REPLY ON BEHALF OF THE RESPONDENT No. 2: CENTRAL POLLUTION CONTROL BOARD (CPCB)

1. That, Hon'ble NGT vide order dated 01.10.2024 has sought the reply of Respondent No 2 i.e. CPCB in the instant matter. Thereby, the reply is made in this instant Original Application (herein referred as OA) in succeeding paragraphs.

2. That, CPCB is a statutory Board constituted under Section 3 of The Water (Prevention and Control of Pollution) Act, 1974. It performs the functions under The Water (Prevention and Control of Pollution) Act, 1974, The Air (Prevention and control of Pollution) Act, 1981 and The Environment (Protection) Act, 1986.

PRELIMINARY SUBMISSIONS

3. That the instant matter has been taken up suo motu by the Hon'ble Tribunal on the basis of news article titled " CAG faults city's waste processing" published in The Shillong Times on 16.9.2024 . The news item alleges about the inadequate waste processing efficiency in Shillong, particularly at Shillong Landfill Facility (SLF), wherein, the alleged inefficiency has resulted in the landfill being filled prematurely.

4. That the news item raises issues relating to compliance of provisions of the Environment (Protection) Act, 1986 and Solid Waste Management (SWM) Rules, 2016.

REPLY

5. That, Ministry of Environment, Forest and Climate Change (herein referred as MoEF&CC) has published a Gazette Notification for implementation of SWM Rules, 2016 on 08.04.2016, copy of which is available at CPCB website at https://cpcb.nic.in/uploads/MSW/SWM_2016.pdf, wherein the duties & responsibilities of each stake holder has been notified.

NOTARY GOVT OF MEGHALAYA REGD.:009

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a. Rule 4, of SWM Rules, 2016 defines duties of waste generators, for segregation and storage of the waste generated by them in three separate streams namely bio- degradable, non-biodegradable and domestic hazardous wastes in suitable bins and handover segregated wastes to authorized waste pickers/collectors.

b. Rule 11, sub rule (f) of SWM Rules, 2016 defines the duties of the Secretary–in-charge, Urban Development in the States and Union territories for ensuring identification and allocation of suitable land to the local bodies for setting up of processing and disposal facilities for solid waste .

c. Rule 12 of SWM Rules, 2016 delineates the duties of District Magistrate or District Collector or Deputy Commissioner to facilitate identification and allocation of suitable land as per clause (f) of rules 11 for setting up solid waste processing and disposal facilities to local authorities in his district.

d. Rule 15 of SWM Rules, 2016 defines the duties and responsibilities of local authorities (i.e. Shillong Municipal Board (SMB) for door-to-door collection of segregated solid waste from all household's premises and establish a system to recognize organizations of waste pickers/collectors and promotion of their participation in solid waste management to implement SWM Rules, 2016 in its territory.

e. Rule 16 of SWM Rules, 2016 defines the duties of SPCBs/PCCs for enforcement & implementation of these rules in their State through local bodies as well as monitor environmental standards and adherence to conditions as specified under the Schedule I and Schedule II for waste processing and disposal sites.

f. That, Rule 19 of SWM Rules, 2016 delineates the criteria for duties regarding setting-up solid waste processing and treatment facility, wherein, the department in- charge of the allocation of land assignment is responsible for providing suitable land for setting up of the solid waste processing and treatment facilities and notify such sites by the State Government or Union territory Administration. Moreover, Rule 19 also mandates the operator of the facility to design and set up the facility as per the technical guidelines issued by the Central Pollution Control Board in this regard from time to time and the manual on solid waste management prepared by the Ministry of Urban Development.

NOTARY
EAST KHASI HILLS DISTRICT
REGD. 008
GOVT OF MEGHALAYA

एम. के. चौधुरी/ M. K. Choudhury
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केन्द्रीय प्रदूषण नियंत्रण बोर्ड
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g. Rule 20 of SWM Rules,2016 defines the criteria and actions to be taken for solid waste management in hilly areas for setting up a transfer station at a suitable enclosed location to collect residual waste from the processing facility and inert waste including identification of a suitable land in the plain areas down the hill within 25 kilometers for setting up sanitary landfill to dispose the residual waste from the transfer station at the sanitary landfill.

h. That it is humbly submitted that CPCB has also issued following guidelines as per the SWM Rules, 2016 for proper management, handling, and disposal of solid waste:

   i. Guidelines for disposal of Cigarette/Bidi butts

   ii. Final Guidelines for Carcass Disposal

   iii. Amendment in Guidelines on the provision of buffer zone around waste processing and disposal facilities issued under SWM Rules, 2016

   iv. Guidelines for Disposal of Legacy Waste (Old Municipal Solid Waste)

   v. Guidelines for Management of sanitary wastes

   vi. Selection criteria for Waste Processing Technologies.

6. That, in reference to the Order dated 01.10.2024 passed by Hon'ble NGT in the suo-motu matter of OA No. 1205/2024, Regional Directorate North-East (RDNE), CPCB-Shillong has requested Meghalaya State Pollution Control Board (MSPCB) for joint inspection of SLF at Marten vide letter dated 07.10.2024.

7. Further, it is humbly submitted that Officials from RDNE, CPCB-Shillong, Officials from MSPCB jointly visited the SLF on 09.10.2024 to verify the factual information. The important observations and recommendations made, by the officials during the (ibid) joint visit, are as follows:

   - It was observed that SLF processes about 166 Tonnes Per Day (TPD) of collected solid waste, out of which about 76 TPD is composted in compost plant, 6 TPD is processed in Waste Recovery Centres with the help of the self-help groups to recover the recyclable materials. Rest 84 TPD of waste is disposed at landfill.

NOTARY GOVT OF MEGHALAYA
EAST KHASI HILLS DISTRICT
REGD.:009

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वैज्ञानिक एवं Scientist 'E'

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- It was observed that SLF, Marten has cumulative capacity of 1,34,129 Tonnes, which was developed in two phases. As per the design details, Phase-I has available capacity of 53,000 Tonnes and it was handed over to SMB by State Investment Project Management and Implementation Unit (SIPMIU), Shillong on 04.10.2017. On the other hand, Phase-II has capacity of 81,129 Tonnes and it was handed over to SMB by SIPMIU, Shillong on 30.04.2021.

- During the design of the landfill, it was assumed that Waste generation in 2014 and 2029 as 149 TPD and 240 TPD and waste to be disposed at the landfill site for the same period has been calculated as 29.9 TPD & 24.5 TPD. It is observed that the actual quantity of waste disposed (84 TPD) at land-fill is much higher than the design considerations (~25-30TPD). Moreover, the waste was not found to be compacted to the desired density before dumping into the land-fill, as per the design considerations during the day of visit.

- Further, traces of e-waste, plastic bags, small packet of multi- layer packaging etc. was observed with the waste disposed at the landfill site, indicating improper segregation of waste.

- Phase-I of the SLF was observed to be fully utilized and Trommel Screen machine was seen for sorting the waste at the time of visit. The sorted waste is being sent to nearby cement plants as Refuse-derived fuel (RDF) as reported. Partial vegetation cover was seen in the Phase-I of the SLF. Phase-II of the SLF was seen to be almost full with MSW with a little space remaining on the day of visit.

- Leachate collection and treatment system was found in the field; however visual appearance of the leachate treatment facility gave an impression that it was not operated regularly. Moreover, there is no system observed for diversion of storm water to minimize leachate generation and to avoid flooding/water logging as per CPCB guidelines.

NOTARY GOVT OF MEGHALAYA
MELARIKA LYNGWA
EAST KHASI HILLS DISTRICT
REGD. 19

एम. के. चौधुरी/ M. K. Choudhury
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केन्द्रीय प्रदूषण नियंत्रण बोर्ड
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- MSPCB officials collected the samples from the outlet of the leachate treatment facility on the day of visit for analysis in their laboratory. The analysis report reveals that Total Dissolved Solids (8694 mg/l as against 2100 mg/l), Total Suspended Solids (2705 mg/l as against 200 mg/l), Chloride (1150 mg/l as against 600 mg/l) and Biochemical Oxygen Demand (1382 mg/l as against 100 mg/l) are not complying with the prescribed standards for land disposal of treated leachates as per SWM Rules, 2016.

- The concerned department/authority should identify alternate solid waste processing and disposal sites at the earliest considering the pre-mature filling of the existing land- fills. Further it should be ensured that segregated inert waste compacted as per the design considerations is only disposed at the landfill site. The Visit Report is enclosed at **Annexure-I**. It should further be ensured that the waste should be segregated as per the processing facilities requirement for efficient processing and adequate arrangement for leachate management should be made at the site.

8. That, the Annual report submitted by MSPCB for the year 2023-24 in respect of implementation of Solid Waste Manegement under SWM Rules, 2016 is enclosed herewith as **Annexure- II**.

9. That, in light of the above submission, it is respectfully submitted that this Answering respondent i.e. CPCB, shall abide by any order(s) or direction(s) passed by this Hon'ble tribunal in the instant OA.

(Mantu Kumar Choudhury)
Scientist 'F' & RD Shillong
Central Pollution Control Board

NOTARY
MELARIKA LYNGWA
EAST KHASI HILLS DISTRICT
REGD.:
GOVT OF MEGHALAYA

एम. के. चौधुरी/ M. K. Choudhury
वैज्ञानिक 'एफ'/ Scientist 'F'

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AFFIDAVIT

I, Mantu Kumar Choudhury, Son of Late A.C. Choudhury, aged about 59 years by Occupation Service, having office at the Regional Directorate, Central Pollution Control Board (CPCB), BSNL, CTO Building, Shillong – 793001 do hereby solemnly affirm, declare on oath and state as under:-

1. That the deponent is authorized representative to represent the Respondent CPCB in the present case, and as such, I am well conversant with the facts and circumstances of the present case on the basis of the information derived from the official records, and hence, I am competent and authorized to verify, sign and swear this affidavit on behalf of the Respondent CPCB.
2. That the accompanying reply may be read part and parcel of the present affidavit as I am competent to swear this affidavit.
3. That the accompanying reply has been drafted and filed under my instructions and authority the contents thereof are true and correct on the basis of the record maintained during ordinary course of business of CPCB and available records and documents and the contents of the same are read over and explained to me and are not repeated herein for the sake of brevity.

DEPONENT

VERIFICATION

Verified at Shillong on this day of 19th November, 2024 that the contents of the above reply are correct and true on the basis of the record of the cases as mentioned in the day to day affairs of the CPCB. Nothing has been concealed therefrom or mis-stated.

Verified at Shillong on this the 19th November, 2024.

DEPONENT

NOTARY
MELARIKA LYNGWA
EAST KHASI HILLS DISTRICT
REGD.:009
GOVT OF MEGHALAYA

MELARIKA LYNGWA
NOTARY
East Khasi Hills District
Government of Meghalaya

एम. के. चौधुरी/ M. K. Choudhury
वैज्ञानिक एफ'/ Scientist 'F'

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VISIT REPORT

(IN THE SUO-MOTU MATTER OF OA NO. 1205/2024)

NEWS ITEM TITLED "CAG FAULTS CITY'S WASTE PROCESSING" APPEARING IN THE SHILLONG TIMES DATED 16.09.2024

REGIONAL DIRECTORATE (NORTH-EAST)

CENTRAL POLLUTION CONTROL BOARD

(Ministry of Environment, Forest & Climate Change)

CTO BUIDLING, SHILLONG-793001

LIST OF ANNEXURES

Annexure-I	RDNE, CPCB Shillong letter to Meghalaya SPCB dated 07.10.2024
Annexure-II	Information on Shillong Landfill Facility, Marten
Annexure-III	Design Details of Shillong Landfill Facility (SLF)
Annexure-IV	Hand-over of SLF Phase-I
Annexure-V	Hand-over of SLF Phase-I
Annexure-VI	Logbook by SMB for April,2024 to September,2024
Annexure-VII	Photographs during the visit
Annexure-VIII	Analysis Report

BACKGROUND:

Hon'ble NGT order dated 01.10.2024 in the suo-motu matter of O.A. No. 1205/2024 tilted "CAG faults city's waste processing" appearing in the Shillong Times dated 16.09.20924 raises question on the waste processing efficiency in Shillong, particularly at the Shillong Landfill Facility (SLF) with reference to the Comptroller and Auditor General of India (CAG) report that highlights the lack of efficient waste processing leading to the premature filling of the landfill.

Further, Central Pollution Control Board (CPCB) has been impleaded by Hon'ble NGT as Respondent No. 2 in this matter for filing their response/reply by way of affidavit before the Eastern Zonal Bench of the Tribunal vide order dated 01.10.2024

ACTION BY CPCB:

In reference to the Order dated 01/10/2024 passed by Hon'ble NGT in the matter of suo-motu OA no 1205/2024, Regional Directorate (North-East) (RDNE), CPCB, Shillong has requested Meghalaya State Pollution Control Board (MSPCB) for joint inspection at Shillong Land-Fill Site (SLF) at Marten vide letter dated 07.10.2024 (copy enclosed as **Annexure-I**). Officials from RDNE, CPCB-Shillong, Official from MSPCB jointly visited at SLF on 09.10.2024 to verify the factual information in the above matter.

INFORMATION RELATED TO SHILLONG LANDFILL FACILITY, MARTEN

Shillong is the capital city in the state of Meghalaya with more than 1 lakh population (with a population of 1,43,229 according to the 2011 census). The Waste Processing facility at Marten (Shillong) serves the Shillong Urban agglomeration, which includes both the areas under the Shillong Municipal Board (SMB) with its 27 wards and areas outside the Shillong Municipal jurisdiction. The facility collects approximately 166 Tons per Day (TPD) of solid waste. Source segregation is practiced inside the Shillong Urban agglomeration. Primary collection vehicles go to door-to door to the different localities for collection of garbage and all the medium to large vehicles have waste separator cabin for dry & wet waste segregation. Out of 166 TPD collected waste ,06 TPD of recyclable materials (paper, rigid plastic packaging, Multilayer plastic waste, metals, glass etc.) are recycled with the help of the self-help groups working at the Waste Recovery Centres (WRC). Further, 76 TPD waste is processed inside the compost plant having capacity of 170 Tonnes, as reported. Rest 84 TPD waste is found to be dumped into the land-fill Sites at Marten.

The general information related to Shillong Landfill facility at Marten are summarised below:

Sl. No.	Particulars	Status
1.	Status of Consent/Authorisation from SPCB	SMB was unable be produce copy of Consent to Operate (CTO) at the time of visit. Application for renewal of CTO is under progress as informed by SMB in its letter dated 30.10.2024. (copy enclosed at **Annexure-II**)
2.	Waste generation in the catchment area of the landfill of SMB	As per DPR: 208 TPD Actual: 196 TPD
3.	Waste collected in the catchment area	Recorded in Marten Land fill site: 166 TPD
4.	Processing capacity (TPD) of the waste segregation (MRF etc.) & Processing (Composting etc)	Compost Plant (Marten): 170 TPD Waste Recovery Centre (Umpling, Lawjynriew, Marten): 6 TPD
5.	Waste disposed at landfill	Recorded in Marten Land fill site: 84 TPD
6.	Design capacity of Landfill	Total capacity as per the DPR: 134129 Tonnes Shillong landfill facility at Marten was developed in two phases.

		As per the design details submitted by SMB (Copy enclosed at **Annexure-III**), Phase-I has available capacity of 53000 Tonnes and it was handed over to SMB by State Investment Project Management and Implementation Unit (SIPMIU), Shillong on 04th October,2017 (copy attached at **Annexure-IV**). Phase-II has capacity of 81129 Tonnes and it was handed over to SMB by SIPMIU, Shillong on 30th April,2021 (copy attached at **Annexure-V**).
7.	Status of Biomining at the legacy waste dumpsite	Legacy Waste Remediation work started in June,2024 60954.53 Tonnes of legacy waste was processed till October,2024
8.	Status of alternate sites, if any, available	i. Land identification completed in Nonghali ii. Land Survey completed. iii. Environment Clearance under progress.

Additionally, as per the data submitted from the month of April,2024 to September,2024 (copy attached at **Annexure-VI**) for the facility, it is found that a total of 27118.62 Tonnes of solid waste is collected for processing at the site, out of which, a cumulative 10,780.4 Tonnes of Solid waste is disposed at the land-fill (39.7%) from April-September,2024. Remaining 60% of collected waste was reported to be utilized for raw materials in composting, recycling and Refuse-derived fuel (RDF) in cement plants.

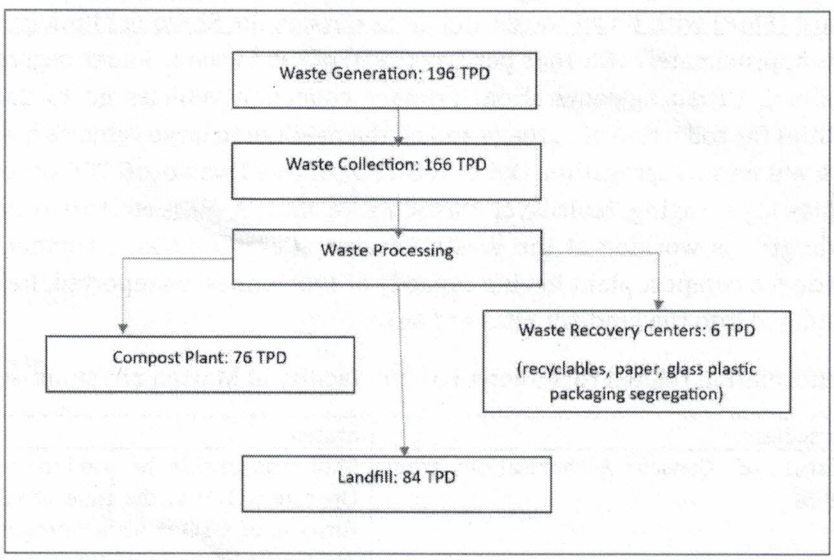


Fig.1: Solid Waste generation, collection, processed and disposal at the Shillong Land-fill Facility

OBSERVATIONS WITH REFERENCE TO THE PARTICULARS AS PER THE HON'BLE NGT ORDER DATED 01.10.2024 IN THE MATTER OF O.A. NO. 1205/2024:

Particulars	Observations
Para 2 of the order states that "The news item relates to the waste processing efficiency in Shillong, particularly at the Shillong Landfill Facility (SLF) as raised by the Comptroller and Auditor General of India. As per the article, The SLF, established under the North Eastern Region Capital Cities Development Investment Program (NERCCDIP), was designed to have a lifespan of 15 years, up to 2029.	It was observed that Shillong landfill facility at Marten was developed in two phases. As per the design details submitted by SMB, Phase-I has available capacity of 53000 Tonnes with area being 6500 sq.m and it was handed over to SMB by SIPMIU, Shillong on 04th October,2017.

However, due to inefficient waste processing, the landfill's operational lifespan has been significantly reduced. Phase I of the SLF, completed in May 2017, is already fully utilized and covered with vegetation. Phase II, completed in February 2021, is filling up rapidly and is expected to last only until 2025."	Phase-II has capacity of 81129 Tonnes with area being 8500 sq.m and it was handed over to SMB by SIPMIU, Shillong on 30th April,2021. During the design of the landfill as submitted by SMB, it was assumed that Waste generation in 2014 and 2029 as 149 TPD and 240 TPD and waste to be disposed at the landfill site for the same period has been calculated as 29.9 TPD & 24.5 TPD. However, the reason for assumption in decrease in quantity of waste to be disposed in landfill in 2029 could not be explained by the officials of SMB. It may be noted that the actual quantity of waste disposed recorded at land-fill has increased substantially as compared to the design assumption. Quantitatively, 84 TPD of waste is recorded to be disposed at Land fill site since the SLF was used after commissioning in 2017. Moreover, the waste was not found to be compacted to the desired density before dumping into the land-fill, as per the design considerations during the day of visit. Assuming the SLF is operational for 7 years, it can be seen that the total available capacity of the landfill as per the DPR for both phase-I & II is already utilized. Phase-I of the SLF was observed to be fully utilized and Trommel Screen machine was seen to be sorting out the waste on the day of visit. The sorted waste is being sent to nearby cement plants as RDF as reported. Partial vegetation cover was seen in the Phase-I of the SLF as evident from the picture attached at **Annexure-VII.** Phase-II of the SLF was seen to be almost full with a little space remaining (photographs attached) on the day of visit.
Para 3 of the order states that "The news item states that the CAG report highlights that the lack of efficient waste processing has led to the premature filling of the landfill. Furthermore, the existing waste processing facilities are insufficient to handle the volume of waste generated by the city. This has led to improper processing and increased waste backlog. The waste processing activities are not	The waste generated, collected, processed and disposed at the facility is summarised in the flow-chart Fig. 1 as per the details submitted by SMB. It is observed that the composting facility is not utilised in its full capacity as approx. 76 TPD of waste is processed in compost plant. Further, the actual quantity of waste recorded (84 TPD) to be disposed at the landfill exceeds the design criteria adopted for designing

in full compliance with environmental regulations and standards. This includes inadequate measures for waste segregation and treatment. The inefficiencies in waste processing are leading to environmental degradation. Unprocessed waste and improper disposal contribute to pollution and health hazards".	the land-fill. Traces of e-waste, plastic bags, small packet of multi-layer packaging etc. was observed with the waste disposed at the landfill site, indicating improper segregation of waste. Phase-II of the SLF was found to be covered with non-permeable High-Density Polyethylene (HDPE) linings system at the base (photographs attached). Leachate collection and treatment system was seen in the field (Photographs attached). However, it seems that the leachate treatment facility may not be operated regularly. Moreover, there is no system observed for diversion of storm water to minimize leachate generation and to avoid flooding/water logging as per CPCB guidelines. Sand filter is the only treatment media as observed in the leachate treatment plant and the treated effluent is discharged into outside land as reported by the SMB representative. No log-book was found to be maintained. MSPCB officials collected the samples from the outlet of the leachate treatment facility on the day of visit for analysis in their laboratory. The analysis report (copy attached at **Annexure-VIII**) reveals that Total Dissolved Solids (8694 mg/l as against 2100 mg/l), Total Suspended Solids (2705 mg/l as against 200 mg/l), Chloride (1150 mg/l as against 600 mg/l) and Biochemical Oxygen Demand (1382 mg/l as against 100 mg/l) are not complying with the prescribed standards for land disposal of treated leachates as per SWM Rules,2016.

OVERALL OBSERVATIONS:

1. It was observed that Shillong Landfill Facility processes about 166 TPD of collected solid waste, out of which about 76 TPD is composed in compost plant, 6 TPD is processed in WRCs with the help of the self-help groups to recover the recyclable materials. Rest 84 TPD of waste is disposed at landfill. The capacity of the compost plant is not utilized fully, approx. utilization is 45% per day.
2. It was observed that Shillong landfill facility at Marten has cumulative capacity of 134129 Tonnes, which was developed in two phases. As per the design details, Phase-I has available capacity of 53000 Tonnes and it was handed over to SMB by SIPMIU, Shillong on 04th October,2017. On the other hand, Phase-II has capacity of 81129 Tonnes and it was handed over to SMB by SIPMIU, Shillong on 30th April,2021.

3. During the design of the landfill, it was assumed that Waste generation in 2014 and 2029 as 149 TPD and 240 TPD and waste to be disposed at the landfill site for the same period has been calculated as 29.9 TPD & 24.5 TPD. It may be noted that the actual quantity of waste disposed recorded at land-fill has increased substantially as compared to the design assumption. Quantitatively, 84 TPD of waste is recorded to be disposed at Land fill site since the SLF was used after commissioning in 2017. Moreover, the waste was not found to be compacted to the desired density before dumping into the land-fill, as per the design considerations during the day of visit.
4. Assuming the SLF is operational for 7 years, it can be seen that the total available capacity of the landfill as per the DPR for both phase-I & II is already utilized.
5. Further, traces of e-waste, plastic bags, small packet of multi-layer packaging etc. was observed with the waste disposed at the landfill site, indicating improper segregation of waste.
6. Leachate collection and treatment system was seen in the field. However, it seems that the leachate treatment facility may not be operated regularly. Moreover, there is no system observed for diversion of storm water to minimize leachate generation and to avoid flooding/water logging as per CPCB guidelines.
7. MSPCB officials collected the samples from the outlet of the leachate treatment facility on the day of visit for analysis in their laboratory. The analysis report reveals that Total Dissolved Solids (8694 mg/l as against 2100 mg/l), Total Suspended Solids (2705 mg/l as against 200 mg/l), Chloride (1150 mg/l as against 600 mg/l) and Biochemical Oxygen Demand (1382 mg/l as against 100 mg/l) are not complying with the prescribed standards for land disposal of treated leachates as per SWM Rules,2016.

RECOMMEDATIONS:

1. The concerned department/authority should facilitate for alternate solid waste processing & disposal sites to local authorities at the earliest considering the pre-mature filling of the existing land-fills.
2. 100% Collection and Segregation of waste to be ensured by SMB.
3. The capacity of the compost plant needs to be fully utilised.
4. The unit must ensure to install a proper leachate treatment facility so as to achieve the prescribed standards for land disposal of treated leachates as per SWM Rules,2016.

W. Kharkrang.
Senior Environmental Engineer
MSPCB

Rakesh Basumatary
Senior Scientific Assistant
RDNE, CPCB-Shillong

Arnab Mandal
Scientist-B
RDNE, CPCB-Shillong

केन्द्रीय प्रदूषण नियंत्रण बोर्ड
CENTRAL POLLUTION CONTROL BOARD
(MINISTRY OF ENVIRONMENT, FORESTS & CLIMATE CHANGE, GOVT. OF INDIA)
REGIONAL DIRECTORATE (NORTH EAST)
BSNL NE – I, TELECOM CIRCLE, CTO BUILDING, GROUND FLOOR, SHILLONG - 793001

NGT-MATTER

RDNE/335/NGT/2024-25/ 1089-1092 Date: 07.10.2024

To,
The Member Secretary,
Meghalaya State Pollution Control Board
'Arden', Lumpyngngad
Shillong, Meghalaya - 793 014

सेवा में,
सदस्य सचिव,
मेघालय राज्य प्रदूषण नियंत्रण बोर्ड
'आर्डेन', लुम्पिंगनगाड
शिलांग, मेघालय - 793 014

Sub: Visit to Shillong Landfill Facility (SLF) in the matter of O.A. No. 1205/2024 Suo-motu matter registered on the basis of News item titled "CAG faults city's waste processing" appearing in the Shillong Times dated 16.09.2024- Reg.

Ref.: Hon'ble NGT Order dated 01.10.2024 in O.A. No. 1205/2024 (copy enclosed).

Sir,

With reference to the Hon'ble NGT Order dated 01.10.2024, in O.A. No. 1205/2024, a suo-motu case initiated based on a news article titled "CAG faults city's waste processing," published in *The Shillong Times* on 16.09.2024, officials from RDNE, CPCB, Shillong will be visiting the Shillong Landfill Facility (SLF) at Marten on 09.10.2024 to verify the concern regarding waste processing efficiency and premature filling of landfill sites.

In this regard, it is requested to kindly depute officials from your Board and also communicate Shillong Municipal Board to be ready with the requisite information.

With regards.

आपका विश्वासी,
एम.के. चौधरी
(एम.के. चौधरी)
क्षेत्रीय निदेशक

Copy for kind information to;

1. CEO, Shillong Municipal Board: with a request to depute officials on 09.10.2024 with requisite information.
2. DH, Law Division, CPCB, HO, Delhi
3. PS to Member Secretary, CPCB, HO, Delhi: for kind information of MS, please.

Sd/-
क्षेत्रीय निदेशक

Tel: 0364-2522859 Mobile:9868129126 email: zoshillong.cpcb@nic.in

Item No.06 Court No. 1

BEFORE THE NATIONAL GREEN TRIBUNAL
PRINCIPAL BENCH, NEW DELHI

Original Application No. 1205/2024

News Item titled "CAG faults city's waste processing" appearing in the Shillong Times dated 16.09.2024

Date of hearing: 01.10.2024

CORAM: **HON'BLE MR. JUSTICE PRAKASH SHRIVASTAVA, CHAIRPERSON**
HON'BLE MR. JUSTICE ARUN KUMAR TYAGI, JUDICIAL MEMBER
HON'BLE DR. A. SENTHIL VEL, EXPERT MEMBER
HON'BLE DR. AFROZ AHMAD, EXPERT MEMBER

Applicant: None appeared

ORDER

1. This original application is registered *suo motu* on the basis of the news item titled "CAG faults city's waste processing" appearing in the Shillong Times dated 16.09.2024.

2. The news item relates to the waste processing efficiency in Shillong, particularly at the Shillong Landfill Facility (SLF) as raised by the Comptroller and Auditor General of India. As per the article, The SLF, established under the North Eastern Region Capital Cities Development Investment Program (NERCCDIP), was designed to have a lifespan of 15 years, up to 2029. However, due to inefficient waste processing, the landfill's operational lifespan has been significantly reduced. Phase I of the SLF, completed in May 2017, is already fully utilized and covered with vegetation. Phase II, completed in February 2021, is filling up rapidly and is expected to last only until 2025.

3. The news item states that the CAG report highlights that the lack of efficient waste processing has led to the premature filling of the landfill. Furthermore, the existing waste processing facilities are insufficient to

handle the volume of waste generated by the city. This has led to improper processing and increased waste backlog. The waste processing activities are not in full compliance with environmental regulations and standards. This includes inadequate measures for waste segregation and treatment. The inefficiencies in waste processing are leading to environmental degradation. Unprocessed waste and improper disposal contribute to pollution and health hazards.

4. The news item raises substantial issues relating to compliance of provisions of the Environment Protection Act, 1986 and Solid Waste Management Rules, 2016.

5. The power of the Tribunal to take up the matter *suo-motu* has been recognized by the Hon'ble Supreme Court in the matter of *"Municipal Corporation of Greater Mumbai vs. Ankita Sinha & Ors." reported in 2021 SCC Online SC 897.*

6. Hence, we implead the following as respondents in the matter:

(1). **Meghalaya Pollution Control Board, Through its Member Secretary**

Meghalaya Pollution Control Board, Khanapara, Shillong - 793014, Meghalaya

(2). **Central Pollution Control Board (CPCB), Through its Member Secretary**

Parivesh Bhawan, East Arjun Nagar, Shahdara, Delhi - 110032, India

(3). **Ministry of Environment, Forest and Climate Change, Through its Regional Office**

Regional Office (Northeast), Ministry of Environment, Forest and Climate Change, Guwahati- 781021, Assam, India

(4). District Magistrate, Shillong
Office of the District Magistrate, East Khasi Hills District, Shillong - 793001, Meghalaya, India

7. Issue notice to the above respondents for filing their response/reply by way of affidavit before the Eastern Zonal Bench of the Tribunal at least one week before the next date of hearing. If any respondent directly files the reply without routing it through his advocate then the said respondent will remain virtually present to assist the Tribunal.

8. Since the matter falls within the jurisdiction of the Eastern Zonal Bench of the Tribunal, therefore, the OA is transferred to the Eastern Zonal Bench, Kolkata for appropriate further action. Let the original record of the OA be transferred to the Eastern Zonal Bench, Kolkata.

9. List before Eastern Zonal Bench at Kolkata on 18.11.2024.

Prakash Shrivastava, CP

Arun Kumar Tyagi, JM

Dr. A. Senthil Vel, EM

Dr. Afroz Ahamd, EM

October 01, 2024
Original Application No. 1205/2024
SN..

The Shillong Times
ESTABLISHED 1945

The Shillong Times
ESTABLISHED 1945

MEGHALAYA

CAG faults city's waste processing

By: By Our Reporter September 16, 2024

SHILLONG, Sep 15: The Shillong Landfill Facility (SLF) established under NERCCDIP in two phases has seen a shorter-than-anticipated operational lifespan due to a lack of waste processing efficiency.

Phase I of the facility has been fully utilised and Phase II is filling rapidly, prompting the need for increased waste processing efficiency to extend its use beyond the estimated eight years.

According to the CAG report for March 2022 on Solid Waste Management in Urban Areas of Meghalaya, Phase I of the SLF was completed in May 2017 while Phase II was completed in February 2021. The detailed project report said the proposed design life of the landfill was 15 years, i.e., up to 2029.

This SLF was being used by the Shillong Municipal Board (SMB) and the Dorbar Shnongs under the census towns.

Satellite imagery showed Phase I was fully utilised and was covered with vegetation. A major portion of the Phase II SLF was also filled with waste.

During the joint physical verification with the audit team, SMB officials confirmed that the space (Phase II) would last for three more years up to 2025.

Considering that the dumping of waste in Phase I started during October-November 2017 and would last up to 2025, it indicates that the SLF can now be used for eight years only, instead of the design life of 15 years.

During the Exit Conference (May 2023), the department agreed to the audit findings. The Director of the Urban Affairs Department stated that the request for a proposal was floated to process the legacy waste in Marten which will free up more space.

The CAG advised the state government to urgently acquire suitable land for establishing modern sanitary waste management facilities and sanitary landfills to mitigate the risk of public health disasters and soil and water pollution. Responsibility needs to be fixed for under-utilisation of the compost plant in Shillong, it said.

Unadjusted contingent bills

Meanwhile, the CAG report has revealed that as of March 31, 2023, a staggering Rs 98.25 crore in Detailed Countersigned Contingent (DCC) bills remain outstanding in Meghalaya.

The Election and Police departments are identified as the major defaulters, accounting for 98.72% of the total unadjusted advances.

According to the CAG, of the 53 unsubmitted DCC bills, Rs 75.50 crore is attributed to the Election department, while Rs 21.49 crore is linked to the Police department. These unadjusted Abstract Contingent (AC) bills have raised concerns about the accuracy of the state's financial accounts, as the expenditure reflected may not be final or correct due to the non-submission of these bills.

The report also highlighted that during the fiscal year 2022-23, a total of 85 AC bills amounting to Rs 113.11 crore were drawn, with 61 bills worth Rs 82.80 crore (73.20 per cent) drawn in March 2023 alone.

The CAG warned that the prolonged non-adjustment of advances poses a risk of misappropriation, urging the state government to implement stringent monitoring mechanisms. It recommended the government devise an effective system to ensure that Drawing and Disbursing Officers (DDOs) submit DCC bills to the Principal Accountant General within the prescribed timelines.

Office Of The
SHILLONG MUNICIPAL BOARD
Bishop Cotton Road, Shillong-793001, Meghalaya
http://smb.gov.in

Phone No:+ 91 364 2224850
Fax: +91 364 2224702
e-mail: smb-meg@nic.in

****

No. SMB/PW/O&M Marten/SLF/22/2024-25/01 Dated, Shillong the 30th October, 2024

To,

The Regional Director
Central Pollution Control Board,
Regional Directorate (North East)
BSNL NE-I, Telecom Circle, CTO Building, Ground Floor
Shillong – 793001

Sub: Information in the suo-motu matter of O.A. No. 1205/2024 registered on the basis of News items titled "CAG faults city's waste processing" appearing in the Shillong Times dated 16.09.2024 – Reg

Ref: RDNE/335/NGT/2024-25/1195-1198 Dated: 28.10.2024

Sir/Madam,

With reference to the subject cited above, I am forwarding herewith the information on the Sanitary Landfill at Marten as required for filling the affidavit in the suo-motu matter of O.A. No. 1205/2024 registered on the basis News items titled "CAG faults city's waste processing" appearing in the Shillong Times dated 16.09.2024.

Thanking You.

Yours faithfully,

Chief Executive Officer,
Shillong Municipal Board

MEMO No. SMB/PW/O&M Marten/SLF/22/2024-25/01
Copy to:-
1. Member Secretary, Meghalaya SPCB

Chief Executive Officer,
Shillong Municipal Board

Office Of the
SHILLONG MUNICIPAL BOARD
Bishop Cotton Road, Shillong - 793001, Meghalaya
http://smb.gov.in

Phone No : +91 364 2501359
Fax : +91 364 2224702
email : smb-meg@nic.in

****

Information on SLF at Marten			
SN	**Queries**	**Reply**	**Quantity**
1	Waste Generation (TPD)	As per DPR	208
		Actual	196
2	Processing Capacity (TPD)	Compost Plant (Marten)	170
		WRC (Umpling, Lawjynriew, Marten)	6
3	Waste Collected (TPD)	Recorded in Marten	166
4	Waste Disposed in Landfill (TPD)	Recorded in Marten	84
5	Design Capacity of SLF (Tonnes)	Total Capacity As per the DPR	134129
6	Reasons for premature filling up of SLF	1. Lack of cooperation on the source segregation 2. SLF was used only after Commisioning in 2017 and still being used.	
7	Consent/Authorization issued to the waste processing facilities	Application for Renewal is under progress.	
8	Status of Biomining	Legacy Waste Remediation work started in June 2024. 60954.53 Tonnes of legacy waste was processed till October 2024.	
9	Status of Alternate sites	1. Land identification completed in Nonghali. 2. Land Survey completed. 3. Environment Clearance under progress	

Chief Executive Officer
Shillong Municipal Board

3.7 Design of Landfill at Marten

Table 3.1: Basic Data

Location	:	**Marten, Shillong**		**Remarks**
		Details	Unit	
Waste Gen Qty (2014)	:	149	TPD	
Design Life	:	15	years	
Waste Generation (2029)	:	245	TPD	
Active Period	:	15	years	
Closure & Post Closure	:	25	years	
Topography	:	Sloping ground	South to North	
Sub soil	:	Laterite		
Assumptions:				
Compacred Density of Waste	:	1	T/Cum	
Volume of Daily Cover Soil	:	10	%	
Volume of Liner & Cover System	:	12.5	%	
Settlement Volume	:	10	%	
Average total Precipitation	:	2201	mm per	
Landfilling Waste Qty (2014)	:	29.9	TPD	
Landfilling Waste Qty (2029)	:	24.5	TPD	
Total Land filling Waste quantity in 15 years	:	121435	Tonnes	
Total Waste Volume	:	121435	cum	
Volume of Daily Cover Soil	:	9656	cum	
Volume of Liner & Cover System	:	15179	cum	
Settlement Volume	:	12145	cum	
Required Landfill Volume Ci	:	**134127**	cum	
Available Volume				**Landfill Life**
Phase 1 Landfill Area – 6500 Sq.m	:	53000	cum	5 years, 1 months, 24 days
Phase 1I Landfill Area – 8500 Sq.m	:	81129	cum	9 years, 10 months, 16 days
Total		**134129**	cum	15 years, 0 month, 10 days
Combined Life of Landfill Facility		**15 years , 10 days**		

GOVERNMENT OF MEGHALAYA
OFFICE OF THE PROJECT DIRECTOR
STATE INVESTMENT PROJECT MANAGEMENT AND IMPLEMENTATION UNIT
ASIAN DEVELOMENT BANK- ASSISTED NERCCDIP-PROJECT
URBAN AFFAIRS COMPLEX, DHANKHETI, SHILLONG.
E-mail pdsipmiu-meg@gov.in/pd.sipmiushillong@gmail.com, Phone No.0364-2505463

SIPMIU/MEG/8/2016/Pt-I/1 Dated Shillong the 4th Oct, 2017

Handing over of site

This is to certify that a plot measuring 6500 sqm, located at Marten, Shillong, Riatkhwan Reserved Forest which is bounded as given below, is handed over to the Chief Executive Officer, Shillong Municipal Board free from all encumbrances, for a period of equivalent to the duration of the Contract No. LF&R/SWM/SHI/T1/NCB-RT/C-02 from today the 4th October, 2017 for the purpose of **Development Of Landfill Site And Associated Works (Balance Works) Under Tranche – 1 At Marten, Shillong, Meghalaya.**

Schedule of Boundaries
North: Reserved Forest
East: Existing Dumping Ground
South: Tranche – 2 Landfill site
West: Old G. S. Road

Handed over by

Project Manager,
SIPMIU, Shillong .

Taken over by

Chief Executive Officer
Shillong Municipal Board

Memo No SIPMIU/MEG/8/2016/Pt-I/1 Dated Shillong the 4th Oct, 2017

Copy to:- The Team Leader DSMC for information and necessary action.

Project Director
SIPMIU, Shillong

Annexure-V

GOVERNMENT OF MEGHALAYA
OFFICE OF THE PROJECT DIRECTOR
STATE INVESTMENT PROJECT MANAGEMENT AND IMPLEMENTATION UNIT
ASIAN DEVELOMENT BANK- ASSISTED NERCCDIP-PROJECT
URBAN AFFAIRS COMPLEX, DHANKHETI, SHILLONG.
E-mail pd.sipmiushillong@gmail.com, Phone No.0364-2505463

SIPMIU/MEG/3/2016/Pt-III/72, Dated Shillong the 30th April, 2021

Handing over of site

This is to certify that a plot measuring 8500 sqm, located at Marten, Shillong, Riatkhwan Reserved Forest which is bounded as given below, is handed over to the Chief Executive Officer, Shillong Municipal Board free from all encumbrances, for a period of equivalent to the duration of the Contract No. NERCCDIP/TR-02/SHG/PHS/SWM/04/C-04 from today the 30th April, 2021 for the purpose of **Construction of Additional Landfill Area of 8500 Sqm and Ancillary Works (Phase 2) at Marten, Shillong, Meghalaya.**

Schedule of Boundaries
North: Tranche – I Landfill site
East: Existing Dumping Ground
South: Reserved Forest
West: Old G. S. Road

Taken over by

Chief Executive Officer,
Shillong Municipal Board.

Chief Executive Officer
Shillong Municipality

Handed over by

Project Manager,
SIPMIU, Shillong

PROJECT MANAGER
SIPMIU, Shillong

Project Director
SIPMIU, Shillong

Project Director
SIPMIU, Shillong.

April,2024

Total Waste Transported to MWPDS

DATE	Total no. of Vehicle (A=C+E or A=K+Q+Y)	Total TPD (B=D+F or B=L+S+Z)	Avg of B (TPD)	SMB: No. of Vehicle (C=G+M+T)	SMB: TPD (D=H+N+U)	SMB: Avg of D (TPD)	Outside SMB: No. of Vehicle (E=I+O+W)	Outside SMB: TPD (F=J+P+X)	Outside SMB: Avg of F (TPD)
4/1/2024	98	170.18		35	87.91		63	91.42	
4/2/2024	109	196.5	183.34	37	80.91	84.41	72	115.6	103.51
4/3/2024	95	155.95	174.21	30	54.65	74.49	65	101.3	102.77
4/4/2024	91	149.23	167.96	32	60.88	71.09	59	88.86	99.29
4/5/2024	92	153.43	165.06	29	56.53	68.18	63	96.9	98.81
4/6/2024	89	161.42	164.45	31	67.13	68	58	94.29	98.06
4/7/2024	27	69.66	150.91	13	44	64.57	14	25.64	87.71
4/8/2024	81	137.19	149.19	23	53.23	63.16	58	83.97	87.25
4/9/2024	103	162.13	150.63	35	66.41	63.52	68	95.73	88.19
4/10/2024	97	152.53	150.82	31	52.85	62.45	66	99.68	89.34
4/11/2024	93	136.86	149.55	31	52.73	61.57	62	84.09	88.86
4/12/2024	95	145.5	149.21	31	56.08	61.11	64	89.4	88.9
4/13/2024	88	131.46	147.85	34	56.95	60.79	54	74.505	87.8
4/14/2024	17	37.61	139.97	9	22.64	58.06	8	14.96	82.59
4/15/2024	86	140.52	140.01	29	62.29	58.35	57	78.21	82.3
4/16/2024	96	166.2	141.65	30	65.57	58.8	66	100.61	83.45
4/17/2024	88	157.32	142.57	26	52.53	58.43	62	104.78	84.7
4/18/2024	100	160.45	143.56	33	63.12	58.69	67	97.435	85.41
4/19/2024	37	60.11	139.17	23	40.32	57.72	14	19.78	81.95
4/20/2024	98	144.05	139.41	37	64.51	58.06	61	79.525	81.83
4/21/2024	13	38.43	134.6	9	29.8	56.72	4	8.625	78.35
4/22/2024	103	162.89	135.89	30	74.64	57.53	73	88.245	78.8
4/23/2024	110	179.91	137.8	38	78.2	58.43	72	101.705	79.79
4/24/2024	96	163.01	138.85	31	63.2	58.63	65	99.81	80.63
4/25/2024	93	141.77	138.97	31	52.63	58.39	62	89.135	80.97
4/26/2024	84	134.05	138.78	23	51.51	58.12	61	82.525	81.03
4/27/2024	77	138.19	138.76	28	54.66	58	49	83.525	81.12
4/28/2024	18	34.83	135.05	10	18.37	56.58	8	16.44	78.81
4/29/2024	88	132.71	134.97	32	59.37	56.68	56	73.329	78.62
4/30/2024	42	67.99	132.73	6	9.46	55.1	36	58.525	77.95
Total	2404	3982.08		817	1653.08		1587	2338.549	

MIX Waste

DATE	SMB: No. of Vehicle (G)	SMB: TPD (H)	SMB: % of Mix Waste [(H/D)*100]	SMB: Avg of H (TPD)	Outside SMB: No. of Vehicle (I)	Outside SMB: TPD (J)	Outside SMB: % of Mix Waste [(J/F)*100]	Outside SMB: Avg of J (TPD)	Total no. of Vehicle (K=G+I)	Total TPD (L=H+J)	% of Mix Waste [(L/B)*100]	Average of L (TPD)
4/1/2024	17	43.96	50.01		17	32.1	35.11		34	76.06	44.69	
4/2/2024	15	32.36	40	45	15	33.72	29.17	32.14	30	66.08	33.63	81.01
4/3/2024	12	21.86	40	43.33	22	42.8	42.25	35.51	34	64.66	41.46	79.2
4/4/2024	11	21.31	35	41.25	16	32.86	36.98	35.88	27	54.17	36.3	78.59
4/5/2024	9	16.97	30.02	39	17	35.45	36.58	36.02	26	52.42	34.17	77.47
4/6/2024	12	26.86	40.01	39.17	17	45.4	48.15	38.04	29	72.26	44.77	79.53
4/7/2024	6	18.48	42	39.58	8	16.43	64.08	41.76	14	34.91	50.11	76.38
4/8/2024	9	18.64	35.02	39.01	15	26.72	31.82	40.52	24	45.36	33.06	74.01
4/9/2024	15	26.57	40.01	39.12	17	35.9	37.5	40.18	32	62.47	38.53	74.1
4/10/2024	8	14.28	27.02	37.91	24	45.295	45.44	40.71	32	59.575	39.06	74.76
4/11/2024	13	21.1	40.02	38.1	16	34.765	41.34	40.77	29	55.865	40.82	73.87
4/12/2024	11	21.31	38	38.09	21	38.13	42.65	40.92	32	59.44	40.85	73.22
4/13/2024	15	25.63	45	38.62	18	35.175	47.21	41.41	33	60.805	46.25	72.51
4/14/2024	4	11.32	50	39.44	5	12.515	83.66	44.42	9	23.835	63.37	69.5
4/15/2024	13	28.03	45	39.81	17	30.025	38.39	44.02	30	58.055	41.31	69.27
4/16/2024	12	26.23	40	39.82	21	46.29	46.01	44.15	33	72.52	43.63	70.14
4/17/2024	12	23.64	45	40.12	16	32.715	31.22	43.39	28	56.355	35.82	70
4/18/2024	14	25.32	40.11	40.12	18	34.105	35	42.92	32	59.425	37.04	70.04
4/19/2024	9	16.13	40	40.12	3	8.585	43.4	42.95	12	24.715	41.12	67.63
4/20/2024	17	29.03	45	40.36	17	29.845	37.53	42.68	34	58.875	40.87	67.11
4/21/2024	4	11.92	40	40.34	2	7.815	90.61	44.96	6	19.735	51.35	65.45
4/22/2024	13	29.86	40.01	40.33	10	18.37	20.82	43.86	23	48.23	29.61	64.86
4/23/2024	13	27.37	35	40.1	16	35.48	34.89	43.47	29	62.85	34.93	64.92
4/24/2024	14	28.44	45	40.3	19	42.57	42.65	43.44	33	71.01	43.56	65.31
4/25/2024	12	21.05	40	40.29	18	35.69	40.04	43.3	30	56.74	40.02	65.35
4/26/2024	10	23.18	45	40.47	18	32.515	39.4	43.15	28	55.695	41.55	65.18
4/27/2024	13	24.6	45.01	40.64	17	35.795	42.86	43.14	30	60.395	43.7	65.08
4/28/2024	5	9.19	50.03	40.97	4	12.735	77.46	44.37	9	21.925	62.95	63.61
4/29/2024	13	23.75	40	40.94	11	22.41	30.56	43.89	24	46.16	34.78	63.12
4/30/2024	3	4.73	50	41.24	9	24.815	42.4	43.84	12	29.545	43.45	62.06
Total	334	673.12			444	917.02			778	1590.14		

Biodegradable Waste

DATE	SMB: No. of Vehicle (M)	SMB: TPD (N)	SMB: % of Bio-Waste [(N/D)*100]	SMB: Avg of N (TPD)	Outside SMB: No. of Vehicle (O)	Outside SMB: TPD (P)	Outside SMB: % of Bio-Waste [(P/F)*100]	Outside SMB: Avg of P (TPD)	Total no. of Vehicle (Q=M+O)	Total TPD (S=N+P)	% of Bio-Waste [(S/B)*100]	Average of S (TPD)
4/1/2024	10	26.37	30		6	5.79	6.33		16	32.16	18.9	
4/2/2024	10	28.32	35	32.5	4	4.45	3.85	5.12	14	32.77	16.68	17.79
4/3/2024	11	19.13	35	33.33	4	4.65	4.59	4.96	15	23.78	15.25	16.94
4/4/2024	13	24.35	40	35	4	6.21	6.98	5.27	17	30.56	20.48	17.83
4/5/2024	12	25.43	44.98	37	3	2.05	2.12	4.63	15	27.48	17.91	17.84
4/6/2024	10	22.15	33	36.33	4	5.97	6.33	4.85	14	28.12	17.42	17.77
4/7/2024	3	12.32	28	35.14	0	0	0	4.16	3	12.32	17.69	17.76
4/8/2024	9	21.29	40	35.75	3	2.08	2.47	3.9	12	23.37	17.03	17.67
4/9/2024	12	23.24	34.99	35.66	6	5.26	5.49	4.05	18	28.5	17.58	17.66
4/10/2024	12	20.08	37.99	35.9	5	5.58	5.59	4.2	17	25.66	16.82	17.58
4/11/2024	10	17.39	32.98	35.63	5	4.76	5.66	4.25	15	22.15	16.18	17.45
4/12/2024	11	19.63	35	35.58	3	2.04	2.28	4.07	14	21.67	14.89	17.24
4/13/2024	10	17.08	29.99	35.15	3	2.775	3.72	3.97	13	19.855	15.1	17.07
4/14/2024	2	4.53	20.01	34.07	0	0	0	3.68	2	4.53	12.04	16.71
4/15/2024	9	18.69	30	33.8	4	4.095	5.24	3.71	13	22.785	16.21	16.68
4/16/2024	11	22.95	35	33.87	8	7.69	7.64	3.96	19	30.64	18.44	16.79
4/17/2024	8	15.76	30	33.64	6	10.12	9.66	4.32	14	25.88	16.45	16.77
4/18/2024	11	22.05	34.93	33.72	5	4.89	5.02	4.35	16	26.94	16.79	16.77
4/19/2024	8	14.11	35	33.78	0	0	0	4.13	8	14.11	23.47	17.12
4/20/2024	11	19.35	30	33.59	4	3.785	4.76	4.11	15	23.135	16.06	17.07
4/21/2024	2	7.45	25	33.18	0	0	0	3.91	2	7.45	19.39	17.18
4/22/2024	10	26.12	34.99	33.27	7	3.905	4.43	3.91	17	30.025	18.43	17.24
4/23/2024	15	31.28	40	33.56	5	5.485	5.39	3.98	20	36.765	20.44	17.38
4/24/2024	11	22.12	35	33.62	5	7.91	7.93	4.14	16	30.03	18.42	17.42
4/25/2024	11	18.42	35	33.67	5	4.62	5.18	4.16	16	23.04	16.25	17.37
4/26/2024	7	15.45	29.99	33.53	2	1.07	1.3	4.04	9	16.52	12.32	17.18
4/27/2024	9	19.13	35	33.59	3	8.465	10.13	4.21	12	27.595	19.97	17.28
4/28/2024	2	3.67	19.98	33.1	0	0	0	4.06	2	3.67	10.54	17.04
4/29/2024	11	20.78	35	33.17	3	2.64	3.6	4.01	14	23.42	17.65	17.06
4/30/2024	1	1.89	19.98	32.73	1	0.72	1.23	3.9	2	2.61	3.84	16.62
Total	272	560.53		992.8654	108	117.01			380	677.54		

Non-Biodegradable Waste

DATE	SMB: No. of Vehicle (T)	SMB: TPD (U)	SMB: % of Non-Bio Waste [(U/D)*100]	SMB: Avg of U (TPD)	Outside SMB: No. of Vehicle (W)	Outside SMB: TPD (X)	Outside SMB: % of Non-Bio Waste [(W/F)*100]	Outside SMB: Avg of X (TPD)	Total no. of Vehicle (Y=T+W)	Total TPD (Z=U+X)	% of Non-Bio Waste [(Z/B)*100]	Average of Z (TPD)
4/1/2024	8	17.58	20		40	53.535	58.56		48	71.115	41.79	
4/2/2024	12	20.23	25	25.02	53	77.435	66.99	65.49	65	97.665	49.7	45.75
4/3/2024	7	13.66	25	22.37	39	53.855	53.17	61.61	46	67.515	43.29	44.93
4/4/2024	8	15.22	25	19.73	39	49.79	56.04	58.65	47	65.01	43.56	44.59
4/5/2024	8	14.13	25	19.07	43	59.4	61.3	58.8	51	73.53	47.92	45.25
4/6/2024	9	18.12	26.99	18.88	37	42.92	45.52	56.16	46	61.04	37.81	44.01
4/7/2024	4	13.2	30	16.61	6	9.21	35.92	49.45	10	22.41	32.17	42.32
4/8/2024	5	13.3	24.99	16.51	40	55.17	65.71	50.16	45	68.47	49.91	43.27
4/9/2024	8	16.6	25	16.89	45	54.57	57.01	50.65	53	71.17	43.9	43.34
4/10/2024	11	18.49	34.99	16.6	37	48.81	48.97	50.47	48	67.3	44.12	43.42
4/11/2024	8	14.24	27.01	16.63	41	44.565	53	49.93	49	58.805	42.97	43.38
4/12/2024	9	15.14	27	17.38	40	49.23	55.07	49.87	49	64.37	44.24	43.45
4/13/2024	9	14.24	25	17.66	33	36.555	49.06	48.85	42	50.795	38.64	43.08
4/14/2024	3	6.79	29.99	16.75	3	2.445	16.34	45.54	6	9.235	24.55	41.76
4/15/2024	7	15.57	25	16.88	36	44.09	56.37	45.44	43	59.66	42.46	41.8
4/16/2024	7	16.39	25	17.32	37	46.63	46.35	45.51	44	63.02	37.92	41.56
4/17/2024	6	13.13	25	17.18	40	61.945	59.12	46.48	46	75.075	47.72	41.92
4/18/2024	8	15.75	24.95	17.47	44	58.44	59.98	47.14	52	74.19	46.24	42.16
4/19/2024	6	10.08	25	17.75	11	11.195	56.6	45.25	17	21.275	35.39	41.81
4/20/2024	9	16.13	25	18.44	40	45.895	57.71	45.28	49	62.025	43.06	41.87
4/21/2024	3	10.43	35	17.82	2	0.81	9.39	43.17	5	11.24	29.25	41.27
4/22/2024	7	18.66	25	18.72	56	65.97	74.76	44.2	63	84.63	51.96	41.75
4/23/2024	10	19.55	25	19.65	51	60.74	59.72	44.92	61	80.29	44.63	41.88
4/24/2024	6	12.64	20	19.87	41	49.33	49.42	45.11	47	61.97	38.02	41.72
4/25/2024	8	13.16	25	19.82	39	48.825	54.78	45.25	47	61.985	43.72	41.8
4/26/2024	6	12.88	25	19.71	41	48.94	59.3	45.4	47	61.82	46.12	41.96
4/27/2024	6	10.93	20	19.9	29	39.265	47.01	45.17	35	50.195	36.32	41.75
4/28/2024	3	5.51	29.99	19.41	4	3.705	22.54	43.69	7	9.215	26.46	41.21
4/29/2024	8	14.84	25	19.76	42	48.279	65.84	43.85	50	63.119	47.56	41.43
4/30/2024	2	2.84	30.02	19.2	26	32.99	56.37	43.48	28	35.83	52.7	41.8
Total	297	575.85			1035	1304.539			1332	1880.389		

Compost Plant

DATE	Mix: No. of Vehicle (A1)	Mix: TPD (B1)	Mix: Avg of B1 (TPD)	Bio: No. of Vehicle (C1=Q)	Bio: TPD (D1=S)	Bio: Avg of D1=Avg of S (TPD)	Total no. of Vehicle (E1=A1+C1)	Total (TPD) (F1=B1+D1)	Avergae of F1 (TPD)	No. of Bale produce	Average Weight of Bale Produce (TPD) (L) (≈ 0.035 Tonne/bale)
4/1/2024	34	76.06		16	32.16		50	108.22		21	0.735
4/2/2024	30	66.08	71.07	14	32.77	32.47	44	98.85	103.54	26	0.91
4/3/2024	34	64.66	68.93	15	23.78	29.57	49	88.44	98.5	29	1.015
4/4/2024	27	54.17	65.24	17	30.56	29.82	44	84.73	95.06	27	0.945
4/5/2024	26	52.42	62.68	15	27.48	29.35	41	79.9	92.03	23	0.805
4/6/2024	29	72.26	64.28	14	28.12	29.15	43	100.38	93.42	16	0.56
4/7/2024	14	34.91	60.08	3	12.32	26.74	17	47.23	86.82	0	0
4/8/2024	24	45.36	58.24	12	23.37	26.32	36	68.73	84.56	24	0.84
4/9/2024	32	62.47	58.71	18	28.5	26.56	50	90.97	85.27	27	0.945
4/10/2024	32	59.575	58.8	17	25.66	26.47	49	85.24	85.27	12	0.42
4/11/2024	29	55.865	58.53	15	22.15	26.08	44	78.02	84.61	24	0.84
4/12/2024	32	59.44	58.61	14	21.67	25.71	46	81.11	84.32	27	0.945
4/13/2024	33	60.805	58.78	13	19.855	25.26	46	80.66	84.04	27	0.945
4/14/2024	9	23.835	56.28	2	4.53	23.78	11	28.37	80.06	0	0
4/15/2024	30	58.055	56.4	13	22.785	23.71	43	80.84	80.11	25	0.875
4/16/2024	33	72.52	57.41	19	30.64	24.15	52	103.16	81.55	28	0.98
4/17/2024	28	56.355	57.34	14	25.88	24.25	42	82.24	81.59	27	0.945
4/18/2024	32	59.425	57.46	16	26.94	24.4	48	86.37	81.86	18	0.63
4/19/2024	12	24.715	55.74	8	14.11	23.86	20	38.83	79.59	0	0
4/20/2024	34	58.875	55.89	15	23.135	23.82	49	82.01	79.71	17	0.595
4/21/2024	6	19.735	54.17	2	7.45	23.04	8	27.19	77.21	0	0
4/22/2024	23	48.23	53.9	17	30.025	23.36	40	78.26	77.26	24	0.84
4/23/2024	29	62.85	54.29	20	36.765	23.94	49	99.62	78.23	27	0.945
4/24/2024	33	71.01	54.99	16	30.03	24.2	49	101.04	79.18	25	0.875
4/25/2024	30	56.74	55.06	16	23.04	24.15	46	79.78	79.21	10	0.35
4/26/2024	28	55.695	55.08	9	16.52	23.86	37	72.22	78.94	22	0.77
4/27/2024	30	60.395	55.28	12	27.595	23.99	42	87.99	79.27	0	0
4/28/2024	9	21.925	54.09	2	3.67	23.27	11	25.6	77.36	0	0
4/29/2024	24	46.16	53.81	14	23.42	23.27	38	69.58	77.09	0	0
4/30/2024	12	29.545	53	2	2.61	22.58	14	32.16	75.59	15	0.525
Total	778	1590.14		380	677.54		1158	2267.68		521	

DATE		RDF Outbound: No. of Vehicles (G1)	RDF Outbound: TPD (H1)	RDF Outbound: Average of H1(TPD)	Recycles Outbound: No. of Vehicles (J1)	Recycles Outbound: TPD (K1)	Recycles Outbound: Average of K1 (TPD)	SLF: No. of Vehicle [L1=A-E1-G1-J1]	SLF: TPD [M1=B-F1-H1-K1]	SLF: Average of of M1 (TPD)
4/1/2024		0	0		1	1		47	60.96	
4/2/2024		0	0	0	4	4	2.27	61	93.65	77.305
4/3/2024		0	0	0	5	18	7.57	41	49.51	68.04
4/4/2024		0	0	0	3	4	6.64	44	60.5	66.155
4/5/2024		0	0	0	5	4.94	6.3	46	68.59	66.642
4/6/2024		0	0	0	4	8.21	6.62	42	52.83	64.34
4/7/2024		0	0	0	0	0	5.67	10	22.43	58.35286
4/8/2024		0	0	0	0	0	4.96	45	68.46	59.61625
4/9/2024		0	0	0	4	12.09	5.75	49	59.07	59.55556
4/10/2024		0	0	0	3	3.99	5.58	45	63.305	59.9305
4/11/2024		0	0	0	1	3.02	5.35	48	55.825	59.55727
4/12/2024		0	0	0	3	2.73	5.13	46	61.66	59.7325
4/13/2024		0	0	0	5	3.52	5	37	47.28	58.77462
4/14/2024		0	0	0	0	0	4.65	6	9.245	55.23679
4/15/2024		0	0	0	4	4.2	4.62	39	55.48	55.253
4/16/2024		0	0	0	8	5.65	4.68	36	57.39	55.38656
4/17/2024		0	0	0	2	3.38	4.6	44	71.705	56.34647
4/18/2024		0	0	0	7	10.85	4.95	45	63.235	56.72917
4/19/2024		0	0	0	0	0	4.69	17	21.285	54.86368
4/20/2024		0	0	0	1	3.58	4.63	48	58.46	55.0435
4/21/2024		0	0	0	0	0	4.41	5	11.245	52.95786
4/22/2024		0	0	0	4	4.84	4.43	59	79.795	54.17773
4/23/2024		0	0	0	3	4.27	4.43	58	76.025	55.12761
4/24/2024		0	0	0	7	16.61	4.93	40	45.36	54.72063
4/25/2024		0	0	0	5	5.76	4.97	42	56.23	54.781
4/26/2024		0	0	0	5	3.18	4.9	42	58.655	54.93
4/27/2024		0	0	0	5	6	4.92	30	44.2	54.53259
4/28/2024		0	0	0	0	0	4.75	7	9.235	52.91482
4/29/2024		0	0	0	2	5.73	4.78	48	57.4	53.06948
4/30/2024		0	0	0	4	3.56	4.74	24	32.275	52.37633
Total	0	0	0		95	142		1151	1572.4	

May,2024

% of

Total Waste Transported to MWPDS

DATE	Total no. of Vehicle (A=C+E or A=K+Q+Y)	Total TPD (B=D+F or B=L+S+Z)	Avg of B (TPD)	SMB No. of Vehicle (C=G+M+T)	SMB TPD (D=H+N+U)	SMB Avg of D (TPD)	Outside SMB No. of Vehicle (E=I+O+W)	Outside SMB TPD (F=J+P+X)	Outside SMB Avg of F (TPD)
1/5/2024	85	146.42		24	55.94		61	90.48	
2/5/2024	90	145.81	146.11	31	55	55.47	59	90.81	90.64
3/5/2024	80	125.42	139.22	28	57.24	56.06	52	68.18	83.16
4/5/2024	80	140	139.41	29	58.91	56.77	51	81.09	82.64
5/5/2024	15	30.43	117.62	6	12.93	48	9	17.5	69.61
6/5/2024	66	108.15	116.04	26	45.57	47.6	40	62.58	68.44
7/5/2024	96	164.62	122.98	30	66.37	50.28	66	98.25	72.7
8/5/2024	105	177.94	129.85	34	72	53	71	105.94	76.85
9/5/2024	94	149.27	132.01	29	53.72	53.08	65	95.55	78.93
10/5/2024	83	140.65	132.87	28	54.32	53.2	55	86.33	79.67
11/5/2024	82	147.54	134.2	30	59.49	53.77	52	88.05	80.43
12/5/2024	16	54.6	127.57	10	34.2	52.14	6	20.4	75.43
13/5/2024	105	172.91	131.06	36	77.35	54.08	69	95.555	76.98
14/5/2024	116	208.17	136.56	43	90.57	56.69	73	117.6	79.88
15/5/2024	111	185.86	139.85	42	80.47	58.27	69	105.39	81.58
16/5/2024	109	196.7	143.4	37	74.21	59.27	72	122.485	84.14
17/5/2024	96	182.29	145.69	34	74.49	60.16	62	107.795	85.53
18/5/2024	85	144.42	145.62	37	64.61	60.41	48	79.81	85.21
19/5/2024	10	25.09	139.28	5	13.1	57.92	5	11.985	81.36
20/5/2024	115	200.71	142.35	30	73.49	58.7	85	127.22	83.65
21/5/2024	115	219.96	146.04	36	93.74	60.37	79	126.22	85.68
22/5/2024	102	187.71	147.94	34	67.25	60.68	68	120.46	87.26
23/5/2024	109	179.51	149.31	35	65.91	60.91	74	113.6	88.4
24/5/2024	85	170.51	150.19	41	78.85	61.66	44	91.655	88.54
25/5/2024	79	120.83	149.02	24	31.2	60.44	55	89.63	88.58
26/5/2024	26	57.58	145.5	13	32.6	59.37	13	24.98	86.14
27/5/2024	91	131.02	144.97	32	51.04	59.06	59	79.98	85.91
28/5/2024	75	140.92	144.82	29	61.89	59.16	46	79.03	85.66
29/5/2024	101	146.59	144.88	30	53.81	58.97	71	92.78	85.91
30/5/2024	113	170.51	145.74	39	63.45	59.12	74	107.06	86.61
31/5/2024	103	147.93	145.81	26	47.24	58.74	77	100.69	87.07
Total	2638	4520.03		908	1820.96		1730	2699.07	

DATE	MIX Waste SMB No. of Vehicle (G)	TPD (H)	% of Mix Waste [(H/D)*100]	Avg of H (TPD)	Outside SMB No. of Vehicle (I)	TPD (J)	% of Mix Waste [(J/F)*100]	Avg of J (TPD)	Total no. of Vehicle (K=G+I)	Total TPD (L=H+J)	% of Mix Waste [(L/B)*100]	Average of L (TPD)
1/5/2024	10	22.39	40.03		10	15.15	16.74		20	37.54	25.64	
2/5/2024	14	24.75	45	23.57	14	26.07	28.81	20.61	28	50.82	34.7	44.18
3/5/2024	12	24.61	42.99	23.92	11	18.5	20.45	19.9	23	43.11	29.44	43.82
4/5/2024	10	20.62	35	23.09	16	28.71	31.73	22.1	26	49.33	33.69	45.2
5/5/2024	3	6.47	50.04	19.77	5	13.72	15.16	20.43	8	20.19	13.79	40.19
6/5/2024	10	17.32	38.01	19.36	11	30.16	33.33	22.05	21	47.48	32.43	41.41
7/5/2024	12	27.21	41	20.48	14	28.05	31	22.91	26	55.26	37.74	43.39
8/5/2024	15	32.4	45	21.97	16	38.38	42.42	24.84	31	70.78	48.34	46.81
9/5/2024	13	24.18	45.01	22.22	20	37.15	41.05	26.21	33	61.33	41.88	48.42
10/5/2024	12	23.36	43	22.33	14	28.9	31.94	26.48	26	52.26	35.69	48.81
11/5/2024	13	26.77	45	22.73	15	36.035	39.83	27.35	28	62.81	42.89	50.08
12/5/2024	5	15.39	45	22.12	4	19.335	21.37	26.68	9	34.73	23.72	48.8
13/5/2024	18	38.68	50.01	23.4	17	32.33	35.73	27.11	35	71.01	48.5	50.51
14/5/2024	21	43.48	48.01	24.83	16	44.435	49.11	28.35	37	87.92	60.04	53.18
15/5/2024	17	32.19	40	25.32	19	37.655	41.62	28.97	36	69.85	47.7	54.29
16/5/2024	17	34.88	47	25.92	21	53.64	59.28	30.51	38	88.52	60.46	56.43
17/5/2024	15	33.52	45	26.37	16	43.53	48.11	31.28	31	77.05	52.62	57.64
18/5/2024	18	32.31	50.01	26.7	12	30.57	33.79	31.24	30	62.88	42.94	57.93
19/5/2024	3	6.55	50	25.64	4	10.87	12.01	30.17	7	17.42	11.9	55.8
20/5/2024	14	33.07	45	26.01	14	31.68	35.01	30.24	28	64.75	44.22	56.25
21/5/2024	18	48.32	51.55	27.07	15	39.545	43.71	30.69	33	87.87	60.01	57.76
22/5/2024	16	31.61	47	27.28	17	46.77	51.69	31.42	33	78.38	53.53	58.69
23/5/2024	15	28.34	43	27.32	19	43.2	47.75	31.93	34	71.54	48.86	59.25
24/5/2024	20	39.74	60.29	27.84	17	43.21	47.76	32.4	37	82.95	56.65	60.24
25/5/2024	10	12.48	18.93	27.23	16	35.55	39.29	32.52	26	48.03	32.8	59.75
26/5/2024	6	14.35	21.77	26.73	7	15.93	17.61	31.89	13	30.28	20.68	58.62
27/5/2024	14	22.97	34.85	26.59	15	24.37	26.93	31.61	29	47.34	32.33	58.2
28/5/2024	14	29.71	45.08	26.7	14	31.95	35.31	31.62	28	61.66	42.11	58.32
29/5/2024	13	23.68	35.93	26.6	18	24.63	27.22	31.38	31	48.31	32.99	57.98
30/5/2024	19	30.46	46.21	26.73	23	42.13	46.56	31.74	42	72.59	49.58	58.46
31/5/2024	12	20.31	30.81	26.52	19	33.02	36.49	31.78	31	53.33	36.42	58.3
Total	409	822.12			449	985.15			858	1807.27		

DATE	Biodegradable Waste SMB No. of Vehicle (M)	TPD (N)	% of Bio-Waste [(N/D)*100]	Avg of N (TPD)	Outside SMB No. of Vehicle (O)	TPD (P)	% of Bio-Waste [(P/F)*100]	Avg of P (TPD)	Total no. of Vehicle (Q=M+O)	Total TPD (S=N+P)	% of Bio-Waste [(S/B)*100]	Average of S (TPD)
1/5/2024	8	19.57	34.98		6	11.53	12.74		14	31.1	21.24	
2/5/2024	9	16.5	29.5	18.04	3	3.42	3.78	7.48	12	19.92	13.66	25.51
3/5/2024	9	18.32	32.75	18.13	2	1.93	2.13	5.63	11	20.25	16.14	23.76
4/5/2024	10	20	35.81	18.61	5	6.07	6.7	5.74	15	26.1	18.64	24.34
5/5/2024	1	2.58	4.61	15.4	0	0	0	4.59	1	2.58	8.48	19.99
6/5/2024	8	14.58	26.06	15.26	2	1.12	1.23	4.01	10	15.7	14.51	19.27
7/5/2024	11	23	41.53	16.4	7	8	8.34	4.52	18	30.78	18.7	20.92
8/5/2024	10	21.6	38.61	17.05	6	8.07	8.92	4.96	16	29.67	16.67	22.01
9/5/2024	10	18.8	33.61	17.25	3	3.43	3.79	4.79	13	22.23	14.89	22.03
10/5/2024	10	20.1	35.93	17.53	4	3.19	3.53	4.63	14	23.29	16.56	22.16
11/5/2024	9	17.85	31.91	17.56	7	6.89	7.61	4.83	16	24.74	16.77	22.39
12/5/2024	2	8.55	15.28	16.81	0	0	0	4.43	2	8.55	15.66	21.24
13/5/2024	11	23.2	41.47	17.3	6	6.4	7.07	4.58	17	29.6	17.12	21.88
14/5/2024	13	28.98	51.81	18.14	6	5.195	5.74	4.63	19	34.18	16.42	22.76
15/5/2024	14	28.16	50.34	18.8	6	4.08	4.51	4.59	20	32.24	17.35	23.39
16/5/2024	11	22.26	39.79	19.02	5	4.335	4.79	4.57	16	26.6	13.52	23.59
17/5/2024	11	24.58	43.94	19.35	2	1.06	1.17	4.37	13	25.64	14.07	23.71
18/5/2024	12	19.38	34.64	19.35	4	5.87	6.49	4.45	16	25.25	17.48	23.8
19/5/2024	1	2.62	4.68	18.47	0	0	0	4.22	1	2.62	10.44	22.68
20/5/2024	10	25.72	45.98	18.83	5	5.095	5.63	4.26	15	30.82	15.35	23.09
21/5/2024	10	24.16	43.19	19.08	5	6.335	7	4.36	15	30.5	13.86	23.44
22/5/2024	12	23.54	42.08	19.29	5	7.715	8.53	4.51	17	31.26	16.65	23.8
23/5/2024	11	21.75	38.88	19.39	6	5.975	6.6	4.58	17	27.73	15.44	23.97
24/5/2024	12	23.04	41.19	19.55	1	3.175	3.51	4.52	13	26.22	15.37	24.06
25/5/2024	8	10.92	19.52	19.2	6	5.2	5.75	4.54	14	16.12	13.34	23.75
26/5/2024	4	10.43	18.64	18.86	0	0	0	4.37	4	10.43	18.11	23.23
27/5/2024	11	17.86	31.93	18.83	5	2.1	2.32	4.29	16	19.96	15.23	23.11
28/5/2024	9	20.42	36.5	18.88	4	9.58	10.59	4.47	13	30	21.29	23.36
29/5/2024	9	16.14	28.85	18.79	4	2.24	2.48	4.4	13	18.38	12.54	23.19
30/5/2024	11	18.4	32.89	18.78	6	3.43	3.79	4.37	17	21.83	12.8	23.14
31/5/2024	8	15.12	27.03	18.66	2	0.91	1.01	4.25	10	16.03	10.84	22.91
Total	285	578.39			123	131.87			408	710.26		

DATE	Non-Biodegradable Waste SMB No. of Vehicle (T)	TPD (U)	% of Non-Bio Waste [(U/D)*100]	Avg of U (TPD)	Outside SMB No. of Vehicle (W)	TPD (X)	% of Non-Bio Waste [(W/F)*100]	Avg of X (TPD)	Total no. of Vehicle (Y=T+W)	Total TPD (Z=U+X)	% of Non-Bio Waste [(Z/B)*100]	Average of Z (TPD)
1/5/2024	6	13.98	24.99		45	63.805	70.52		51	77.79	53.12	
2/5/2024	8	13.75	24.58	13.87	42	61.32	67.77	62.56	50	75.07	51.27	76.43
3/5/2024	7	14.31	25.58	14.01	39	47.755	52.78	57.63	46	62.07	42.39	71.64
4/5/2024	9	18	32.64	15.08	30	46.32	51.19	54.8	39	64.58	44.11	69.88
5/5/2024	2	3.88	6.94	12.84	4	3.785	4.18	44.6	6	7.67	5.23	57.43
6/5/2024	8	13.67	24.44	12.98	27	31.3	34.59	42.38	35	44.97	30.71	55.36
7/5/2024	7	15.93	28.48	13.4	45	62.65	69.24	45.28	52	78.58	53.67	58.67
8/5/2024	9	18	32.18	13.97	49	59.485	65.74	47.05	58	77.49	52.92	61.03
9/5/2024	6	10.74	19.2	13.61	42	54.98	60.76	47.93	48	65.72	44.88	61.55
10/5/2024	6	10.86	19.41	13.34	37	54.24	59.95	48.56	43	65.1	44.46	61.9
11/5/2024	8	14.87	26.58	13.48	30	45.125	49.87	48.25	38	60	40.97	61.73
12/5/2024	3	10.26	18.34	13.21	2	1.065	1.18	44.32	5	11.33	7.73	57.53
13/5/2024	7	15.47	27.65	13.38	46	56.825	62.8	45.28	53	72.3	49.38	58.66
14/5/2024	9	18.11	32.37	13.72	51	67.97	75.12	46.9	60	86.08	58.79	60.62
15/5/2024	11	20.12	35.97	14.15	44	63.655	70.35	48.02	55	83.78	57.22	62.17
16/5/2024	9	17.07	30.51	14.33	46	64.51	71.3	49.05	55	81.58	55.72	63.38
17/5/2024	8	16.39	29.3	14.45	44	63.205	69.86	49.88	52	79.6	54.36	64.33
18/5/2024	7	12.92	23.1	14.37	32	43.37	47.93	49.52	39	56.29	38.44	63.89
19/5/2024	1	3.93	7.03	13.82	1	1.115	1.23	46.97	2	5.05	3.45	60.79
20/5/2024	6	14.7	26.28	13.86	66	90.445	99.96	49.15	72	105.15	71.81	63.01
21/5/2024	8	21.26	38.01	14.21	59	80.34	88.79	50.63	67	101.6	69.39	64.85
22/5/2024	6	12.1	21.63	14.12	46	65.975	72.92	51.33	52	78.08	53.32	65.45
23/5/2024	9	15.82	28.28	14.19	49	64.425	71.2	51.9	58	80.25	54.8	66.09
24/5/2024	9	16.07	28.73	14.27	26	45.27	50.03	51.62	35	61.34	41.89	65.89
25/5/2024	6	7.8	13.94	14.01	33	48.88	54.02	51.51	39	56.68	38.71	65.52
26/5/2024	3	7.82	13.98	13.77	6	9.05	10	49.88	9	16.87	11.52	63.65
27/5/2024	7	10.21	18.25	13.64	39	53.51	59.14	50.01	46	63.72	43.52	63.65
28/5/2024	6	11.76	21.02	13.57	28	37.5	41.45	49.57	34	49.26	33.64	63.14
29/5/2024	8	13.99	25.01	13.59	49	65.91	72.84	50.13	57	79.9	54.57	63.72
30/5/2024	9	14.59	26.08	13.62	45	61.5	67.97	50.51	54	76.09	51.97	64.13
31/5/2024	6	11.81	21.11	13.56	56	66.76	73.78	51.03	62	78.57	53.66	64.6
Total	214	420.45			1158	1582.045			1372	2002.5		

DATE	Compost Plant Mix No. of Vehicle (A1)	Mix TPD (B1)	Mix Avg of B1 (TPD)	Bio No. of Vehicle (C1=Q)	Bio TPD (D1=S)	Bio Avg of D1=Avg of S (TPD)	Total no. of Vehicle (E1=A1+C1)	Total (TPD) (F1=B1+D1)	Avergae of F1 (TPD)	No. of Bale produce	Average Weight of Bale Produce (TPD) (L) (≈ 0.035 Tonne/bale)
1/5/2024	20	37.54		14	31.1		34	69		12	0.42
2/5/2024	28	50.82	44.18	10	19.92	25.51	38	71	69.69	10	0.35
3/5/2024	23	43.11	43.82	7	20.25	23.76	30	63	67.58	12	0.42
4/5/2024	26	49.33	45.2	11	26.1	24.34	37	75	69.54	8	0.28
5/5/2024	8	20.19	40.19	0	2.58	19.99	8	23	60.18	0	0
6/5/2024	21	47.48	41.41	9	15.7	19.27	30	63	60.68	28	0.98
7/5/2024	26	55.26	43.39	11	30.78	20.92	37	86	64.3	23	0.805
8/5/2024	31	70.78	46.81	13	29.67	22.01	44	100	68.82	17	0.595
9/5/2024	33	61.33	48.42	9	22.23	22.03	42	84	70.46	20	0.7
10/5/2024	26	52.26	48.81	10	23.29	22.16	36	76	70.97	0	0
11/5/2024	28	62.81	50.08	12	24.74	22.39	40	88	72.47	0	0
12/5/2024	9	34.73	48.8	0	8.55	21.24	9	43	70.04	0	0
13/5/2024	35	71.01	50.51	16	29.6	21.88	51	101	72.39	15	0.525
14/5/2024	37	87.92	53.18	15	34.18	22.76	52	122	75.94	12	0.42
15/5/2024	36	69.85	54.29	15	32.24	23.39	51	102	77.69	14	0.49
16/5/2024	38	88.52	56.43	13	26.6	23.59	51	115	80.02	16	0.56
17/5/2024	31	77.05	57.64	10	25.64	23.71	41	103	81.36	25	0.875
18/5/2024	30	62.88	57.93	12	25.25	23.8	42	88	81.73	0	0
19/5/2024	7	17.42	55.8	0	2.62	22.68	7	20	78.49	0	0
20/5/2024	28	64.75	56.25	16	30.82	23.09	44	96	79.34	25	0.875
21/5/2024	33	87.87	57.76	14	30.5	23.44	47	118	81.2	26	0.91
22/5/2024	33	78.38	58.69	11	31.26	23.8	44	110	82.49	6	0.21
23/5/2024	34	71.54	59.25	14	27.73	23.97	48	99	83.22	29	1.015
24/5/2024	37	82.95	60.24	6	26.22	24.06	43	109	84.3	27	0.945
25/5/2024	26	48.03	59.75	14	16.12	23.75	40	64	83.5	7	0.245
26/5/2024	13	30.28	58.62	0	10.43	23.23	13	41	81.85	0	0
27/5/2024	29	47.34	58.2	13	19.96	23.11	42	67	81.31	26	0.91
28/5/2024	28	61.66	58.32	11	30	23.36	39	92	81.68	0	0
29/5/2024	31	48.31	57.98	12	18.38	23.19	43	67	81.16	18	0.63
30/5/2024	42	72.59	58.46	12	21.83	23.14	54	94	81.61	29	1.015
31/5/2024	31	53.33	58.3	5	16.03	22.91	36	69	81.21	31	1.085
Total	858	1807.27		315	710.3		1173	2518		436	

DATE	RDF Outbound No. of Vehicles (G1)	RDF Outbound TPD (H1)	RDF Outbound Average of H1(TPD)	Recycles Outbound No. of Vehicles (J1)	Recycles Outbound TPD (K1)	Recycles Outbound Average of K1 (TPD)	SLF No. of Vehicle [L1=A-E1-G1-J1]	SLF TPD [M1=B-F1-H1-K1]	SLF Average of of M1 (TPD)
1/5/2024	0	0		4	4.2		47	73.55	
2/5/2024	0	0	0	3	4.4	4.32	49	70.67	72.11
3/5/2024	0	0	0	6	5.5	4.71	44	56.58	66.93
4/5/2024	0	0	0	1	0.5	3.65	42	64.12	66.23
5/5/2024	0	0	0	0	0	2.92	7	7.67	54.52
6/5/2024	0	0	0	5	9.44	4.01	31	35.53	51.35
7/5/2024	0	0	0	1	1.14	3.6	58	77.44	55.08
8/5/2024	0	0	0	5	6.06	3.9	56	71.43	57.12
9/5/2024	0	0	0	2	8.31	4.39	50	57.42	57.15
10/5/2024	0	0	0	2	2.31	4.18	45	62.79	57.72
11/5/2024	0	0	0	1	0.93	3.89	41	59.07	57.84
12/5/2024	0	0	0	0	0	3.56	7	11.33	53.96
13/5/2024	0	0	0	7	10.8	4.12	47	61.5	54.54
14/5/2024	0	0	0	8	10.76	4.6	56	75.32	56.03
15/5/2024	0	0	0	5	12.95	5.15	55	70.83	57.01
16/5/2024	0	0	0	4	9.2	5.4	54	72.39	57.97
17/5/2024	0	0	0	9	18.08	6.15	46	61.52	58.18
18/5/2024	0	0	0	8	10.37	6.38	35	45.93	57.5
19/5/2024	0	0	0	0	0	6.05	3	5.05	54.74
20/5/2024	0	0	0	12	19.7	6.73	59	85.45	56.28
21/5/2024	0	0	0	7	21.97	7.46	61	79.64	57.39
22/5/2024	0	0	0	10	20.38	8.04	48	57.7	57.4
23/5/2024	0	0	0	3	2.26	7.79	58	77.99	58.3
24/5/2024	0	0	0	2	2.45	7.57	40	58.89	58.32
25/5/2024	0	0	0	3	4.6	7.45	36	52.08	58.07
26/5/2024	0	0	0	0	0	7.16	13	16.87	56.49
27/5/2024	0	0	0	2	3.3	7.02	47	60.42	56.63
28/5/2024	0	0	0	1	1	6.8	35	48.56	56.35
29/5/2024	0	0	0	7	9.7	6.9	51	70.2	56.82
30/5/2024	0	0	0	8	10.12	7	51	65.97	57.13
31/5/2024	0	0	0	11	13.15	7.2	56	65.42	57.4
Total	0	0		137	223.2		1328	1779.26	

June,2024

% of

Total Waste Transported to MWPDS

DATE	Total no. of Vehicle (A=C+E or A=K+Q+Y)	Total TPD (B=D+F or B=L+S+Z)	Avg of B (TPD)	SMB No. of Vehicle (C=G+M+T)	SMB TPD (D=H+N+U)	SMB Avg of D (TPD)	Outside SMB No. of Vehicle (E=I+O+W)	Outside SMB TPD (F=J+P+X)	Outside SMB Avg of F (TPD)
1/6/2024	91	149.03		37	65.22		54	83.81	
2/6/2024	19	42.45	95.74	9	21.57	43.4	10	20.88	52.35
3/6/2024	84	147.55	113.01	36	66.35	51.05	48	81.2	61.96
4/6/2024	106	180.45	129.87	37	65.97	54.78	69	114.48	75.09
5/6/2024	110	194.42	142.78	33	66.77	57.18	77	127.65	85.6
6/6/2024	96	177.49	148.57	34	70.07	59.33	62	107.42	89.24
7/6/2024	94	167.53	151.27	29	61.77	59.67	65	105.76	91.6
8/6/2024	96	160.71	152.45	35	62.9	60.08	61	97.81	92.38
9/6/2024	20	44.22	140.43	8	20.24	55.65	12	23.98	84.78
10/6/2024	97	166.32	143.02	34	64.86	56.57	63	101.46	86.45
11/6/2024	99	166.46	145.15	34	57.29	56.64	65	109.17	88.51
12/6/2024	96	172.04	147.39	31	61.77	57.07	65	110.27	90.32
13/6/2024	86	151.98	147.74	32	63.36	57.55	54	88.62	90.19
14/6/2024	88	159.4	148.58	25	53.35	57.25	63	106.05	91.33
15/6/2024	83	142.83	148.19	35	61.64	57.54	48	81.19	90.65
16/6/2024	18	41.11	141.5	9	23.94	55.44	9	17.17	86.06
17/6/2024	86	148.37	141.9	30	55.9	55.47	56	92.47	86.43
18/6/2024	83	139.6	141.78	36	64.49	55.97	47	75.11	85.81
19/6/2024	92	164.99	143	33	66.5	56.52	59	98.49	86.47
20/6/2024	95	162.65	143.98	31	59.16	56.66	64	103.49	87.32
21/6/2024	90	208.57	147.06	32	109.97	59.19	58	98.6	87.86
22/6/2024	100	172.12	148.2	41	69.7	59.67	59	102.42	88.52
23/6/2024	26	58.47	144.29	13	32.01	58.47	13	26.46	85.82
24/6/2024	88	150.86	144.57	34	62.69	58.65	54	88.17	85.92
25/6/2024	100	171.47	145.64	35	64.6	58.88	65	106.87	86.76
26/6/2024	83	144.97	145.62	29	54.12	58.7	54	90.85	86.92
27/6/2024	96	159.84	146.14	35	61.35	58.8	61	98.49	87.35
28/6/2024	94	152.93	146.39	33	58.55	58.79	61	94.38	87.6
29/6/2024	92	160.23	146.86	35	60.8	58.86	57	99.43	88.01
30/6/2024	24	55.57	143.82	12	32.2	57.97	12	23.37	85.85
Total	2432	4314.63		887	1739.11		1545	2575.52	

MIX Waste

DATE	SMB No. of Vehicle (G)	SMB TPD (H)	SMB % of Mix Waste [(H/D)*100]	SMB Avg of H (TPD)	Outside SMB No. of Vehicle (I)	Outside SMB TPD (J)	Outside SMB % of Mix Waste [(J/F)*100]	Outside SMB Avg of J (TPD)	Total no. of Vehicle (K=G+I)	Total TPD (L=H+J)	% of Mix Waste [(L/B)*100]	Average of L (TPD)
1/6/2024	15	26.09	40		22	39.79	47.48		37	65.88	44.21	
2/6/2024	4	10.79	50.02	18.44	4	10.39	49.76	25.09	8	21.18	49.89	43.53
3/6/2024	14	26.54	40	21.14	11	23.67	29.15	24.62	25	50.21	34.03	45.76
4/6/2024	19	33.65	51.01	24.27	22	45.64	39.87	29.87	41	79.29	43.94	54.14
5/6/2024	16	32.05	48	25.82	22	48.3	37.84	33.56	38	80.35	41.33	59.38
6/6/2024	18	36.44	52.01	27.59	16	37.01	34.45	34.13	34	73.45	41.38	61.73
7/6/2024	13	27.8	45.01	27.62	18	35.86	33.91	34.38	31	63.66	38	62
8/6/2024	14	25.16	40	27.32	23	46.25	47.29	35.86	37	71.41	44.43	63.18
9/6/2024	4	10.12	50	25.4	8	16.88	70.39	33.75	12	27	61.06	59.16
10/6/2024	15	29.84	46.01	25.85	13	27.13	26.74	33.09	28	56.97	34.25	58.94
11/6/2024	17	27.5	48	26	21	42.49	38.92	33.95	38	69.99	42.05	59.94
12/6/2024	16	30.89	50.01	26.41	21	40.6	36.82	34.5	37	71.49	41.55	60.91
13/6/2024	15	29.78	47	26.67	12	25.72	29.02	33.83	27	55.5	36.52	60.49
14/6/2024	10	20.81	39.01	26.25	17	36.27	34.2	34	27	57.08	35.81	60.25
15/6/2024	18	32.05	52	26.63	16	34.24	42.17	34.02	34	66.29	46.41	60.65
16/6/2024	4	12.69	53.01	25.76	6	13.57	79.03	32.74	10	26.26	63.88	58.5
17/6/2024	14	26.83	48	25.83	13	26.98	29.18	32.4	27	53.81	36.27	58.22
18/6/2024	18	32.89	51	26.22	12	26.85	35.75	32.09	30	59.74	42.79	58.31
19/6/2024	15	30.59	46	26.45	17	32.6	33.1	32.12	32	63.19	38.3	58.57
20/6/2024	15	28.4	48.01	26.55	17	32.17	31.09	32.12	32	60.57	37.24	58.67
21/6/2024	14	25.19	22.91	26.48	15	32.58	33.04	32.14	29	57.77	27.7	58.62
22/6/2024	21	34.85	50	26.86	21	44.53	43.48	32.71	42	79.38	46.12	59.57
23/6/2024	5	12.81	40.02	26.25	9	19.12	72.26	32.11	14	31.93	54.61	58.37
24/6/2024	16	28.21	45	26.33	11	22.91	25.98	31.73	27	51.12	33.89	58.06
25/6/2024	17	31.01	48	26.52	18	36.96	34.58	31.94	35	67.97	39.64	58.46
26/6/2024	11	21.65	40	26.33	13	28.62	31.5	31.81	24	50.27	34.68	58.14
27/6/2024	17	29.45	48	26.45	15	30.78	31.25	31.77	32	60.23	37.68	58.22
28/6/2024	16	28.11	48.01	26.51	14	26.89	28.49	31.6	30	55	35.96	58.11
29/6/2024	15	24.93	41	26.45	20	43.26	43.51	32	35	68.19	42.56	58.45
30/6/2024	6	16.1	50	26.11	7	15.65	66.97	31.46	13	31.75	57.14	57.56
Total	412	783.22	45.04		454	943.71	36.64		866	1726.93	40.02	

Biodegradable Waste

DATE	SMB No. of Vehicle (M)	SMB TPD (N)	SMB % of Bio-Waste [(N/D)*100]	SMB Avg of N (TPD)	Outside SMB No. of Vehicle (O)	Outside SMB TPD (P)	Outside SMB % of Bio-Waste [(P/F)*100]	Outside SMB Avg of P (TPD)	Total no. of Vehicle (Q=M+O)	Total TPD (S=N+P)	% of Bio-Waste [(S/B)*100]	Average of S (TPD)
1/6/2024	13	22.83	35		4	2.16	2.58		17	24.99	16.77	
2/6/2024	2	4.31	19.98	13.57	0	0	0	1.08	2	4.31	10.15	14.65
3/6/2024	13	23.22	35	16.79	2	1.16	1.43	1.11	15	24.38	16.52	17.89
4/6/2024	10	18	27	17.04	5	5.43	4.74	2.19	15	23.24	12.88	19.23
5/6/2024	10	20.03	30	17.64	6	7.17	5.62	3.18	16	27.2	13.99	20.82
6/6/2024	9	19.62	28	17.97	4	5.45	5.07	3.56	13	25.07	14.12	21.53
7/6/2024	10	22	35	18.49	2	2	1.97	3.35	12	23.7	14.15	21.84
8/6/2024	11	18.87	30	18.54	3	3.18	3.25	3.33	14	22.05	13.72	21.87
9/6/2024	2	4.05	20.01	16.93	0	0	0	2.96	2	4.05	9.16	19.89
10/6/2024	10	18.81	29	17.12	3	3.48	3.43	3.01	13	22.29	13.4	20.13
11/6/2024	8	14.32	25	16.86	6	7.45	6.82	3.41	14	21.77	13.08	20.28
12/6/2024	9	18.53	30	17	3	4.19	3.8	3.48	12	22.72	13.21	20.48
13/6/2024	11	20.91	33	17.3	1	1.19	1.34	3.3	12	22.1	14.54	20.61
14/6/2024	8	18.67	35	17.4	2	1.88	1.77	3.2	10	20.55	12.89	20.6
15/6/2024	11	19.11	31	17.51	3	3.33	4.1	3.21	14	22.44	15.71	20.72
16/6/2024	2	4.79	20.01	16.72	0	0	0	3.01	2	4.79	11.65	19.73
17/6/2024	9	16.77	30	16.72	1	0.9	0.97	2.89	10	17.67	11.91	19.61
18/6/2024	10	18.06	28	16.8	5	5.68	7.56	3.04	15	23.74	17.01	19.84
19/6/2024	10	19.95	30	16.96	3	4.8	4.87	3.13	13	24.75	15	20.1
20/6/2024	8	14.79	25	16.85	3	4.57	4.42	3.21	11	19.36	11.9	20.06
21/6/2024	10	70.79	64.37	19.42	3	3.42	3.47	3.22	13	74.21	35.58	22.64
22/6/2024	12	20.91	30	19.49	2	2.37	2.31	3.18	14	23.28	13.53	22.67
23/6/2024	4	9.6	29.99	19.06	0	0	0	3.04	4	9.6	16.42	22.1
24/6/2024	10	18.81	30	19.05	2	2.36	2.68	3.01	12	21.17	14.03	22.06
25/6/2024	11	21.32	33	19.14	4	4.54	4.25	3.07	15	25.86	15.08	22.21
26/6/2024	10	18.94	35	19.13	4	5.96	6.56	3.18	14	24.9	17.18	22.32
27/6/2024	10	17.79	29	19.08	2	3.35	3.4	3.19	12	21.14	13.23	22.27
28/6/2024	11	19.32	33	19.09	3	3.22	3.41	3.19	14	22.54	14.74	22.28
29/6/2024	12	21.28	35	19.17	2	2.2	2.21	3.16	14	23.48	14.65	22.32
30/6/2024	2	6.44	20	18.74	0	0	0	3.05	2	6.44	11.59	21.79
Total	268	562.27	32.33		78	91.52	3.55		346	653.79	15.15	

Non-Biodegradable Waste

DATE	SMB No. of Vehicle (T)	SMB TPD (U)	SMB % of Non-Bio Waste [(U/D)*100]	SMB Avg of U (TPD)	Outside SMB No. of Vehicle (W)	Outside SMB TPD (X)	Outside SMB % of Non-Bio Waste [(W/F)*100]	Outside SMB Avg of X (TPD)	Total no. of Vehicle (Y=T+W)	Total TPD (Z=U+X)	% of Non-Bio Waste [(Z/B)*100]	Average of Z (TPD)
1/6/2024	9	16.3	24.99		28	41.86	33.41		37	58.16	39.03	
2/6/2024	3	6.47	30	11.39	6	10.49	28.74	26.18	9	16.96	39.95	37.56
3/6/2024	9	16.59	25	13.12	35	56.37	43.1	36.24	44	72.96	49.45	49.36
4/6/2024	8	15	21.99	13.47	42	63.41	36.69	43.03	50	77.92	43.18	56.5
5/6/2024	7	14.69	22	13.71	49	72.18	38.39	48.86	56	86.87	44.68	62.57
6/6/2024	7	14.01	19.99	13.76	42	64.96	39.1	51.55	49	78.97	44.49	65.31
7/6/2024	6	12.35	19.99	13.56	45	67.82	42.55	53.87	51	80.17	47.85	67.43
8/6/2024	10	18.87	30	14.22	35	48.38	35.78	53.18	45	67.25	41.85	67.41
9/6/2024	2	6.07	29.99	13.32	4	7.1	16.68	48.06	6	13.17	29.78	61.38
10/6/2024	9	16.21	24.99	13.61	47	70.85	46.32	50.34	56	87.06	52.34	63.95
11/6/2024	9	15.47	27	13.78	38	59.23	34.81	51.15	47	74.7	44.88	64.93
12/6/2024	6	12.35	19.99	13.66	41	65.48	37.18	52.34	47	77.83	45.24	66
13/6/2024	6	12.67	20	13.58	41	61.71	46.26	53.06	47	74.38	48.94	66.65
14/6/2024	7	13.87	26	13.6	44	67.9	41.49	54.12	51	81.77	51.3	67.73
15/6/2024	6	10.48	17	13.39	29	43.62	35.72	53.42	35	54.1	37.88	66.82
16/6/2024	3	6.46	26.98	12.96	3	3.6	17.47	50.31	6	10.06	24.47	63.27
17/6/2024	7	12.3	22	12.92	42	64.59	45.42	51.15	49	76.89	51.82	64.07
18/6/2024	8	13.54	21	12.96	30	42.58	39.94	50.67	38	56.12	40.2	63.63
19/6/2024	8	15.96	24	13.11	39	61.09	39.6	51.22	47	77.05	46.7	64.34
20/6/2024	8	15.97	26.99	13.26	44	66.75	42.52	52	52	82.72	50.86	65.26
21/6/2024	8	13.99	12.72	13.29	40	62.6	40.57	52.5	48	76.59	36.72	65.8
22/6/2024	8	13.94	20	13.32	36	55.52	35.15	52.64	44	69.46	40.36	65.96
23/6/2024	4	9.6	29.99	13.16	4	7.34	15.12	50.67	8	16.94	28.97	63.83
24/6/2024	8	15.67	25	13.26	41	62.9	46.5	51.18	49	78.57	52.08	64.44
25/6/2024	7	12.27	18.99	13.22	43	65.37	40.24	51.75	50	77.64	45.28	64.97
26/6/2024	8	13.53	25	13.24	37	56.27	40.73	51.92	45	69.8	48.15	65.16
27/6/2024	8	14.11	23	13.27	44	64.36	44.67	52.38	52	78.47	49.09	65.65
28/6/2024	6	11.12	18.99	13.19	44	64.27	46.62	52.81	50	75.39	49.3	66
29/6/2024	8	14.59	24	13.24	35	53.97	35.2	52.85	43	68.56	42.79	66.09
30/6/2024	4	9.66	30	13.12	5	7.72	21.39	51.34	9	17.38	31.28	64.46
Total	207	393.62	22.63		1013	1540.29	39.33		1220	1933.91	44.82	

Compost Plant

DATE	Mix No. of Vehicle (A1)	Mix TPD (B1)	Mix Avg of B1 (TPD)	Bio No. of Vehicle (C1=Q)	Bio TPD (D1=S)	Bio Avg of D1=Avg of S (TPD)	Total no. of Vehicle (E1=A1+C1)	Total (TPD) (F1=B1+D1)	Avergae of F1 (TPD)	No. of Bale produce	Average Weight of Bale Produce (TPD) (L) (≈ 0.035 Tonne/bale)
1/6/2024	37	65.88		17	24.99		54	91		0	0
2/6/2024	8	21.18	43.53	2	4.31	14.65	10	25	58.18	0	0
3/6/2024	25	50.21	45.76	15	24.38	17.89	40	75	63.65	26	0.91
4/6/2024	41	79.29	54.14	15	23.24	19.23	56	103	73.37	21	0.735
5/6/2024	38	80.35	59.38	16	27.2	20.82	54	108	80.21	28	0.98
6/6/2024	34	73.45	61.73	13	25.07	21.53	47	99	83.26	22	0.77
7/6/2024	31	63.66	62	12	23.7	21.84	43	87	83.84	24	0.84
8/6/2024	37	71.41	63.18	14	22.05	21.87	51	93	85.05	4	0.14
9/6/2024	12	27	59.16	2	4.05	19.89	14	31	79.05	0	0
10/6/2024	28	56.97	58.94	13	22.29	20.13	41	79	79.07	25	0.875
11/6/2024	38	69.99	59.94	14	21.77	20.28	52	92	80.22	29	1.015
12/6/2024	37	71.49	60.91	12	22.72	20.48	49	94	81.39	29	1.015
13/6/2024	27	55.5	60.49	12	22.1	20.61	39	78	81.1	23	0.805
14/6/2024	27	57.08	60.25	10	20.55	20.6	37	78	80.85	25	0.875
15/6/2024	34	66.29	60.65	14	22.44	20.72	48	89	81.37	25	0.875
16/6/2024	10	26.26	58.5	2	4.79	19.73	12	31	78.23	0	0
17/6/2024	27	53.81	58.22	10	17.67	19.61	37	71	77.83	0	0
18/6/2024	30	59.74	58.31	15	23.74	19.84	45	83	78.15	0	0
19/6/2024	32	63.19	58.57	13	24.75	20.1	45	88	78.66	0	0
20/6/2024	32	60.57	58.67	11	19.36	20.06	43	80	78.72	0	0
21/6/2024	29	57.77	58.62	13	74.21	22.64	42	132	81.26	27	0.945
22/6/2024	42	79.38	59.57	14	23.28	22.67	56	103	82.23	3	0.105
23/6/2024	14	31.93	58.37	4	9.6	22.1	18	42	80.46	0	0
24/6/2024	27	51.12	58.06	12	21.17	22.06	39	72	80.12	20	0.7
25/6/2024	35	67.97	58.46	15	25.86	22.21	50	94	80.67	24	0.84
26/6/2024	24	50.27	58.14	14	24.9	22.32	38	75	80.46	21	0.735
27/6/2024	32	60.23	58.22	12	21.14	22.27	44	81	80.49	17	0.595
28/6/2024	30	55	58.11	14	22.54	22.28	44	78	80.39	9	0.315
29/6/2024	35	68.19	58.45	14	23.48	22.32	49	92	80.78	0	0
30/6/2024	13	31.75	57.56	2	6.44	21.79	15	38	79.36	0	0
Total	866	1726.93		346	653.79		1212	2381		402	

DATE	RDF Outbound No. of Vehicles (G1)	RDF Outbound TPD (H1)	RDF Outbound Average of H1(TPD)	Recycles Outbound No. of Vehicles (J1)	Recycles Outbound TPD (K1)	Recycles Outbound Average of K1 (TPD)	SLF No. of Vehicle [L1=A-E1-G1-J1]	SLF TPD [M1=B-F1-H1-K1]	SLF Average of of M1 (TPD)
1/6/2024	0	0		4	4.2		33	53.93	
2/6/2024	0	0	0	1	1	2.61	8	15.98	34.95
3/6/2024	0	0	0	7	12.1	5.77	37	60.86	43.59
4/6/2024	0	0	0	4	9.6	6.73	46	68.32	49.77
5/6/2024	1	7.76	1.55	4	8.2	7.02	51	70.91	54
6/6/2024	0	0	1.29	5	10.1	7.54	44	68.87	56.48
7/6/2024	0	0	1.11	3	4.3	7.07	48	75.87	59.25
8/6/2024	0	0	0.97	8	8.6	7.26	37	58.65	59.17
9/6/2024	0	0	0.86	0	0	6.46	6	13.17	54.06
10/6/2024	0	0	0.78	5	7.7	6.58	51	79.36	56.59
11/6/2024	0	0	0.71	3	10.12	6.9	44	64.58	57.32
12/6/2024	0	0	0.65	7	15.3	7.6	40	62.53	57.75
13/6/2024	0	0	0.6	4	9.45	7.75	43	64.93	58.3
14/6/2024	0	0	0.55	6	5.8	7.61	45	75.97	59.57
15/6/2024	0	0	0.52	3	3.3	7.32	32	50.8	58.98
16/6/2024	0	0	0.49	4	4.33	7.13	2	5.73	55.65
17/6/2024	0	0	0.46	0	0	6.71	49	76.89	56.9
18/6/2024	0	0	0.43	1	2.2	6.46	37	53.92	56.74
19/6/2024	0	0	0.41	2	5.02	6.39	45	72.03	57.54
20/6/2024	0	0	0.39	8	9.7	6.55	44	73.02	58.32
21/6/2024	0	0	0.37	7	12.5	6.84	41	64.09	58.59
22/6/2024	0	0	0.35	4	3.3	6.67	40	66.16	58.93
23/6/2024	0	0	0.34	0	0	6.38	8	16.94	57.11
24/6/2024	0	0	0.32	2	3.3	6.26	47	75.27	57.87
25/6/2024	0	0	0.31	5	5.41	6.22	45	72.23	58.44
26/6/2024	0	0	0.3	9	19	6.71	36	50.8	58.15
27/6/2024	0	0	0.29	7	11.02	6.87	45	67.45	58.49
28/6/2024	0	0	0.28	3	5	6.79	47	70.85	58.93
29/6/2024	0	0	0.27	8	17.25	7.15	35	51.31	58.67
30/6/2024	0	0	0.26	0	0	6.91	9	17.38	57.29
Total	1	7.76		124	207.4		1095	1718.8	

July,2024

0

Total Waste Transported to MWPDS

DATE	Total no. of Vehicle (A=C+E or A=K+Q+Y)	Total TPD (B=D+F or B=L+S+Z)	Avg of B (TPD)	SMB No. of Vehicle (C=G+M+T)	SMB TPD (D=H+N+U)	SMB Avg of D (TPD)	Outside SMB No. of Vehicle (E=I+O+W)	Outside SMB TPD (F=J+P+X)	Outside SMB Avg of F (TPD)
1/7/2024	69	123.95		33	60.04		36	63.91	
2/7/2024	105	173.31	148.63	35	64.21	62.13	70	109.1	86.51
3/7/2024	92	156.96	151.41	31	58.25	60.83	61	98.71	90.57
4/7/2024	99	170.95	156.29	35	64.79	61.82	64	106.16	94.47
5/7/2024	102	177.18	160.47	35	62.9	62.04	67	114.28	98.43
6/7/2024	86	148.47	158.47	31	54.36	60.76	55	94.11	97.71
7/7/2024	23	52	143.26	12	31.42	56.57	11	20.58	86.69
8/7/2024	91	154.41	144.65	33	61.04	57.13	58	93.37	87.53
9/7/2024	105	172.46	147.74	39	68.35	58.37	66	104.11	89.37
10/7/2024	95	163.1	149.28	34	63.17	58.85	61	99.93	90.43
11/7/2024	96	164.07	150.62	30	58.71	58.84	66	105.36	91.78
12/7/2024	102	176.15	152.75	32	60.43	58.97	70	115.72	93.78
13/7/2024	95	165.05	153.7	36	62.68	59.26	59	102.37	94.44
14/7/2024	25	53.66	146.55	13	33.85	57.44	12	19.81	89.11
15/7/2024	89	147.28	146.6	34	60.41	57.64	55	86.87	88.96
16/7/2024	122	195.78	149.67	37	61.64	57.89	85	134.14	91.78
17/7/2024	105	204.9	152.92	37	76.37	58.98	68	128.53	93.94
18/7/2024	101	186.63	154.79	38	79.15	60.1	63	107.48	94.7
19/7/2024	102	188.28	156.56	39	79.39	61.11	63	108.89	95.44
20/7/2024	0	0	148.73	0	0	58.06	0	0	90.67
21/7/2024	14	63.47	144.67	14	63.47	58.32	0	0	86.35
22/7/2024	81	141.4	144.52	30	59.53	58.37	51	81.87	86.15
23/7/2024	102	171.66	145.7	33	57.42	58.33	69	114.24	87.37
24/7/2024	102	179.44	147.11	34	65.97	58.65	68	113.47	88.46
25/7/2024	101	174.1	148.19	31	61	58.74	70	113.1	89.44
26/7/2024	102	182.34	149.5	37	76.34	59.42	65	106	90.08
27/7/2024	100	185.97	150.85	37	69.8	59.8	63	116.17	91.05
28/7/2024	24	60.26	147.61	12	35.04	58.92	12	25.22	88.7
29/7/2024	94	167.09	148.29	28	54.4	58.76	66	112.69	89.52
30/7/2024	109	185.78	149.54	38	72.01	59.2	71	113.77	90.33
31/7/2024	100	175.98	150.39	33	65.31	59.4	67	110.67	90.99
Total	2633	4662		941	1841		1692	2821	

MIX Waste

DATE	SMB No. of Vehicle (G)	SMB TPD (H)	SMB % of Mix Waste [(H/D)*100]	SMB Avg of H (TPD)	Outside SMB No. of Vehicle (I)	Outside SMB TPD (J)	Outside SMB % of Mix Waste [(J/F)*100]	Outside SMB Avg of J (TPD)	Total no. of Vehicle (K=G+I)	Total TPD (L=H+J)	% of Mix Waste [(L/B)*100]	Average of L (TPD)
1/7/2024	15	27.02	45		8	19.19	30.03		23	46.21	37.28	
2/7/2024	17	32.11	50.01	29.57	19	36.79	33.72	27.99	36	68.9	39.76	57.56
3/7/2024	13	23.88	41	27.67	16	32.22	32.64	29.4	29	56.1	35.74	57.07
4/7/2024	16	28.51	44	27.88	18	38.67	36.43	31.72	34	67.18	39.3	59.6
5/7/2024	16	27.05	43	27.71	21	45.5	39.81	34.47	37	72.55	40.95	62.19
6/7/2024	15	25.55	47	27.35	16	35.78	38.02	34.69	31	61.33	41.31	62.05
7/7/2024	5	13.82	43.98	25.42	6	13.1	63.65	31.61	11	26.92	51.77	57.03
8/7/2024	17	32.31	52.93	26.28	13	28.84	30.89	31.26	30	61.15	39.6	57.54
9/7/2024	18	30.76	45	26.78	16	33.3	31.98	31.49	34	64.06	37.14	58.27
10/7/2024	13	25.27	40	26.63	16	32.55	32.57	31.59	29	57.82	35.45	58.22
11/7/2024	14	26.42	45	26.61	16	33.71	32	31.79	30	60.13	36.65	58.4
12/7/2024	15	28.4	47	26.76	21	45.3	39.15	32.91	36	73.7	41.84	59.67
13/7/2024	17	30.09	48.01	27.01	21	44.61	43.58	33.81	38	74.7	45.26	60.83
14/7/2024	7	16.93	50.01	26.29	6	11.06	55.83	32.19	13	27.99	52.16	58.48
15/7/2024	16	29	48.01	26.47	12	23.52	27.07	31.61	28	52.52	35.66	58.08
16/7/2024	19	30.82	50	26.75	15	33.2	24.75	31.71	34	64.02	32.7	58.45
17/7/2024	18	36.66	48	27.33	14	38.8	30.19	32.13	32	75.46	36.83	59.45
18/7/2024	19	38.78	49	27.97	13	34.11	31.74	32.24	32	72.89	39.06	60.2
19/7/2024	20	40.49	51	28.62	19	49.54	45.5	33.15	39	90.03	47.82	61.77
20/7/2024	0	0	0	27.19	0	0	#DIV/0!	31.49	0	0	#DIV/0!	58.68
21/7/2024	7	31.74	39.98	27.41	0	0	#DIV/0!	29.99	7	31.74	50.01	57.4
22/7/2024	14	26.79	33.74	27.38	11	23.09	28.2	29.68	25	49.88	35.28	57.06
23/7/2024	15	26.99	34	27.36	19	39.6	34.66	30.11	34	66.59	38.79	57.47
24/7/2024	15	28.37	35.73	27.41	20	41.32	36.41	30.57	35	69.69	38.84	57.98
25/7/2024	12	24.4	30.73	27.29	31	55.96	49.48	31.59	43	80.36	46.16	58.88
26/7/2024	18	38.17	48.08	27.71	12	25.705	24.25	31.36	30	63.88	35.03	59.07
27/7/2024	17	31.41	39.56	27.84	13	27.2	23.41	31.21	30	58.61	31.52	59.05
28/7/2024	6	15.77	19.86	27.41	9	20.25	80.29	30.82	15	36.02	59.77	58.23
29/7/2024	13	25.57	32.21	27.35	15	33.36	29.6	30.91	28	58.93	35.27	58.25
30/7/2024	19	36.01	45.36	27.64	16	29.58	26	30.86	35	65.59	35.31	58.5
31/7/2024	13	26.13	32.91	27.59	17	34.79	31.44	30.99	30	60.92	34.62	58.58
Total	439	855.22			449	960.63			888	1815.85		

Biodegradable Waste

DATE	SMB No. of Vehicle (M)	SMB TPD (N)	SMB % of Bio-Waste [(N/D)*100]	SMB Avg of N (TPD)	Outside SMB No. of Vehicle (O)	Outside SMB TPD (P)	Outside SMB % of Bio-Waste [(P/F)*100]	Outside SMB Avg of P (TPD)	Total no. of Vehicle (Q=M+O)	Total TPD (S=N+P)	% of Bio-Waste [(S/B)*100]	Average of S (TPD)
1/7/2024	8	15.01	25		0	0	0		8	15.01	12.11	
2/7/2024	10	18.62	29	16.82	6	7.09	6.5	3.55	16	25.71	14.83	20.36
3/7/2024	11	20.39	35	18.01	3	3.37	3.41	3.49	14	23.76	15.14	21.49
4/7/2024	11	21	32	18.69	4	5.24	4.94	3.93	15	25.97	15.19	22.61
5/7/2024	9	17.61	28	18.47	1	1.04	0.91	3.35	10	18.65	10.53	21.82
6/7/2024	11	19.03	35.01	18.57	3	3.41	3.62	3.36	14	22.44	15.11	21.92
7/7/2024	4	11	35.01	17.48	0	0	0	2.88	4	11	21.15	20.36
8/7/2024	9	15.28	25.03	17.21	2	2.37	2.54	2.82	11	17.65	11.43	20.02
9/7/2024	11	19.82	29	17.5	4	5.13	4.93	3.07	15	24.95	14.47	20.57
10/7/2024	10	18.95	30	17.64	4	4.98	4.98	3.26	14	23.93	14.67	20.91
11/7/2024	9	17.61	29.99	17.64	3	4.3	4.08	3.36	12	21.91	13.35	21
12/7/2024	8	15.11	25	17.43	4	4.49	3.88	3.45	12	19.6	11.13	20.88
13/7/2024	9	15.67	25	17.29	3	3.73	3.64	3.47	12	19.4	11.75	20.77
14/7/2024	1	3.38	9.99	16.3	0	0	0	3.23	1	3.38	6.3	19.53
15/7/2024	8	15.1	25	16.22	4	4.99	5.74	3.34	12	20.09	13.64	19.56
16/7/2024	11	18.49	30	16.36	10	16.63	12.4	4.17	21	35.12	17.94	20.54
17/7/2024	11	22.91	30	16.75	4	12.04	9.36	4.64	15	34.95	17.06	21.38
18/7/2024	10	20.58	26	16.96	3	4.2	3.9	4.61	13	24.78	13.28	21.57
19/7/2024	12	23.82	30	17.32	7	6.4	5.87	4.71	19	30.22	16.05	22.03
20/7/2024	0	0	#DIV/0!	16.46	0	0	#DIV/0!	4.47	0	0	#DIV/0!	20.93
21/7/2024	4	19.04	30	16.58	0	0	#DIV/0!	4.26	4	19.04	30	20.84
22/7/2024	7	14.88	25	16.5	3	2.74	3.35	4.19	10	17.62	12.46	20.69
23/7/2024	11	18.37	31.99	16.58	6	7.29	6.38	4.32	17	25.66	14.95	20.91
24/7/2024	10	19.79	30	16.72	3	3.74	3.3	4.3	13	23.53	13.11	21.01
25/7/2024	10	18.3	30	16.78	5	6.44	5.69	4.38	15	24.74	14.21	21.16
26/7/2024	10	20.61	27	16.93	5	5.92	5.59	4.44	15	26.53	14.55	21.37
27/7/2024	11	20.94	30	17.08	2	1.64	1.41	4.34	13	22.58	12.14	21.42
28/7/2024	2	7.01	20.01	16.72	0	0	0	4.18	2	7.01	11.63	20.9
29/7/2024	9	16.86	30.99	16.72	7	7.43	6.59	4.3	16	24.29	14.54	21.02
30/7/2024	10	19.44	27	16.81	4	4.38	3.85	4.3	14	23.82	12.82	21.11
31/7/2024	11	22.86	35	17.01	6	6.02	5.44	4.35	17	28.88	16.41	21.36
Total	268	527.21			106	135			374	662.21		

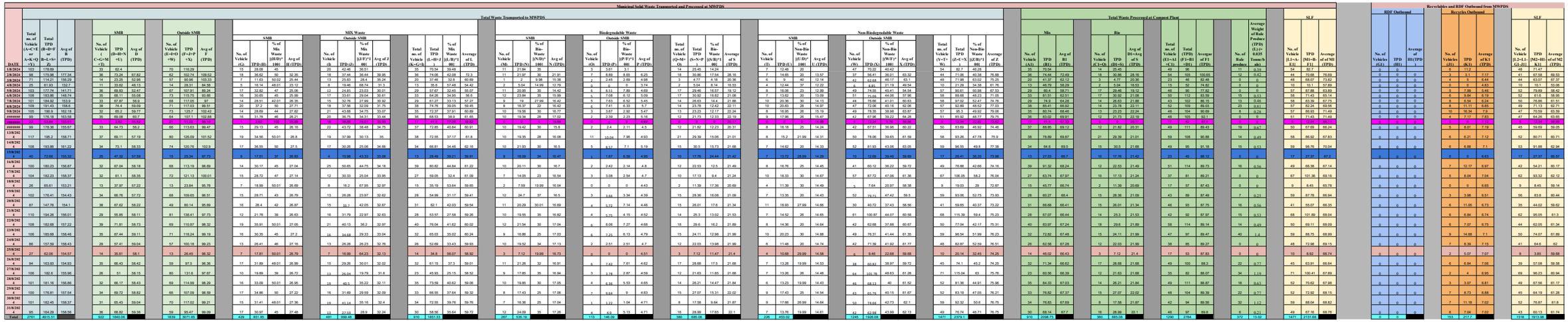
Non-Biodegradable Waste

DATE	SMB No. of Vehicle (T)	SMB TPD (U)	SMB % of Non-Bio Waste [(U/D)*100]	SMB Avg of U (TPD)	Outside SMB No. of Vehicle (W)	Outside SMB TPD (X)	Outside SMB % of Non-Bio Waste [(W/F)*100]	Outside SMB Avg of X (TPD)	Total no. of Vehicle (Y=T+W)	Total TPD (Z=U+X)	% of Non-Bio Waste [(Z/B)*100]	Average of Z (TPD)
1/7/2024	10	18.01	30		28	44.72	43.81		38	62.73	50.61	
2/7/2024	8	13.48	20.99	15.75	45	65.22	41.25	54.97	53	78.7	45.41	70.72
3/7/2024	7	13.98	24	15.16	42	63.12	42.55	57.69	49	77.1	49.12	72.84
4/7/2024	8	16	24	15.26	42	62.25	39.56	58.83	50	77.8	45.51	74.08
5/7/2024	10	18.24	29	15.85	45	67.74	39.38	60.61	55	85.98	48.53	76.46
6/7/2024	5	9.78	17.99	14.84	36	54.92	38.25	59.66	41	64.7	43.58	74.5
7/7/2024	3	6.6	21.01	13.66	5	7.48	24.3	52.21	8	14.08	27.08	65.87
8/7/2024	7	13.45	22.03	13.64	43	62.16	46.05	53.45	50	75.61	48.97	67.09
9/7/2024	10	17.77	26	14.1	46	65.68	44.19	54.81	56	83.45	48.39	68.91
10/7/2024	11	18.95	30	14.58	41	62.4	41.03	55.57	52	81.35	49.88	70.15
11/7/2024	7	14.68	25	14.59	47	67.35	44.61	56.64	54	82.03	50	71.23
12/7/2024	9	16.92	28	14.78	45	65.93	38.89	57.41	54	82.85	47.03	72.2
13/7/2024	10	16.92	26.99	14.95	35	54.03	34.19	57.15	45	70.95	42.99	72.1
14/7/2024	5	13.54	40	14.85	6	8.75	30.29	53.7	11	22.29	41.54	68.54
15/7/2024	10	16.31	27	14.95	39	58.36	44.9	54.01	49	74.67	50.7	68.95
16/7/2024	7	12.33	20	14.78	60	84.312	44.73	55.9	67	96.64	49.36	70.68
17/7/2024	8	16.8	22	14.9	50	77.69	38.9	57.18	58	94.49	46.12	72.08
18/7/2024	9	19.79	25	15.17	47	69.17	43.73	57.85	56	88.96	47.67	73.02
19/7/2024	7	15.08	18.99	15.17	37	52.95	33.98	57.59	44	68.03	36.13	72.76
20/7/2024	0	0	#DIV/0!	14.41	0	0	#DIV/0!	54.71	0	0	#DIV/0!	69.12
21/7/2024	3	12.69	19.99	14.33	0	0	#DIV/0!	52.11	3	12.69	19.99	66.43
22/7/2024	9	17.86	30	14.49	37	56.04	45.19	52.29	46	73.9	52.26	66.77
23/7/2024	7	12.06	21	14.38	44	67.35	38.52	52.94	51	79.41	46.26	67.32
24/7/2024	9	17.81	27	14.53	45	68.41	39.66	53.58	54	86.22	48.05	68.11
25/7/2024	9	18.3	30	14.68	34	50.7	30.06	53.47	43	69	39.63	68.15
26/7/2024	9	17.56	23	14.79	48	74.37	45.29	54.27	57	91.93	50.42	69.06
27/7/2024	9	17.45	25	14.89	48	87.33	41.32	55.5	57	104.78	56.34	70.38
28/7/2024	4	12.26	34.99	14.79	3	4.97	11.9	53.69	7	17.23	28.59	68.48
29/7/2024	6	11.97	22	14.69	44	71.9	39.05	54.32	50	83.87	50.19	69.02
30/7/2024	9	16.56	23	14.76	51	79.81	44.83	55.17	60	96.37	51.87	69.93
31/7/2024	9	16.32	24.99	14.81	44	69.86	39.76	55.64	53	86.18	48.97	70.45
Total	234	459.02			1137	1724.972			1371	2183.99		

Compost Plant, RDF Outbound, Recycles Outbound, SLF

DATE	Compost Mix No. of Vehicle (A1)	Compost Mix TPD (B1)	Compost Mix Avg of B1 (TPD)	Compost Bio No. of Vehicle (C1=Q)	Compost Bio TPD (D1=S)	Compost Bio Avg of D1=Avg of S (TPD)	Total no. of Vehicle (E1=A1+C1)	Total (TPD) (F1=B1+D1)	Avergae of F1 (TPD)	No. of Bale produce	Average Weight of Bale Produce (TPD) (L) (≈ 0.035 Tonne/bale)	RDF No. of Vehicles (G1)	RDF TPD (H1)	RDF Average of H1(TPD)	Recycles No. of Vehicles (J1)	Recycles TPD (K1)	Recycles Average of K1 (TPD)	SLF No. of Vehicle [L1=A-E1-G1-J1]	SLF TPD [M1=B-F1-H1-K1]	SLF Average of of M1 (TPD)
1/7/2024	23	46.21		8	15.01		31	61		19	0.67	0	0		1	1		37	61.78	
2/7/2024	36	79.48	62.85	16	12	13.51	52	91	76.35	21	0.74	0	0	0	6	6.2	3.55	47	75.68	68.73
3/7/2024	29	65.88	63.86	14	8.81	11.94	43	75	75.8	24	0.84	0	0	0	9	13.3	6.8	40	68.97	68.81
4/7/2024	34	82.57	68.54	15	11.4	11.82	49	94	80.35	17	0.6	0	0	0	8	16.2	9.15	42	60.74	66.79
5/7/2024	37	86.11	72.05	10	7	10.86	47	93	82.91	19	0.67	0	0	0	6	12.93	9.91	49	71.12	67.66
6/7/2024	31	66.07	71.05	14	11.43	10.95	45	78	82.01	8	0.28	0	0	0	1	2.8	8.72	40	68.17	67.74
7/7/2024	11	36.12	66.06	4	0	9.39	15	36	75.45	0	0	0	0	0	0	0	7.48	8	15.88	60.33
8/7/2024	30	64.31	65.84	11	7.61	9.17	41	72	75.01	21	0.74	0	0	0	5	15.9	8.53	45	66.59	61.12
9/7/2024	34	73.97	66.75	15	14.87	9.8	49	89	76.55	18	0.63	0	0	0	4	8.79	8.56	52	74.83	62.64
10/7/2024	29	73.02	67.37	14	11.23	9.94	43	84	77.32	21	0.74	0	0	0	8	10.41	8.74	44	68.45	63.22
11/7/2024	30	68.47	67.47	12	8.73	9.83	42	77	77.31	23	0.81	0	0	0	7	11.25	8.97	47	75.62	64.35
12/7/2024	36	79.54	68.48	12	11.33	9.96	48	91	78.44	19	0.67	0	0	0	9	19.1	9.81	45	66.18	64.5
13/7/2024	38	77.12	69.14	12	9.95	9.96	50	87	79.1	8	0.28	0	0	0	0	0	9.06	45	77.98	65.54
14/7/2024	13	38.18	66.93	1	0	9.25	14	38	76.18	0	0	0	0	0	0	0	8.41	11	15.48	61.96
15/7/2024	28	49.16	65.75	12	12.2	9.44	40	61	75.19	12	0.42	0	0	0	13	14.76	8.84	36	71.16	62.57
16/7/2024	34	64.13	65.65	21	25.11	10.42	55	89	76.07	21	0.74	0	0	0	4	15.06	9.22	63	91.48	64.38
17/7/2024	32	88.25	66.98	15	18.87	10.92	47	107	77.89	13	0.46	0	0	0	5	14.61	9.54	53	83.17	65.49
18/7/2024	32	77.69	67.57	13	10.78	10.91	45	88	78.48	19	0.67	0	0	0	8	11.05	9.62	48	87.11	66.69
19/7/2024	39	97.51	69.15	19	14.8	11.12	58	112	80.26	11	0.39	1	2.65	0.14	6	8.42	9.56	37	64.9	66.59
20/7/2024	0	0	65.69	0	0	10.56	0	0	76.25	11	0.39	0	0	0.13	0	0	9.08	0	0	63.26
21/7/2024	7	31.74	64.07	4	0	10.06	11	32	74.13	11	0.39	0	0	0.13	0	0	8.65	3	31.73	61.76
22/7/2024	25	61.95	63.98	10	7.22	9.93	35	69	73.9	16	0.56	0	0	0.12	6	5.56	8.51	40	66.67	61.98
23/7/2024	34	63	63.93	17	15.47	10.17	51	78	74.1	14	0.49	0	0	0.12	8	10.07	8.58	43	83.12	62.9
24/7/2024	35	88.65	64.96	13	9.04	10.12	48	98	75.09	11	0.39	0	0	0.11	8	13.46	8.78	46	68.29	63.13
25/7/2024	43	99.92	66.36	15	11.72	10.19	58	112	76.55	12	0.42	0	0	0.11	5	8.25	8.76	38	54.21	62.77
26/7/2024	30	73.62	66.64	15	11.2	10.22	45	85	76.87	11	0.39	0	0	0.1	9	12.82	8.92	48	84.69	63.61
27/7/2024	30	70.41	66.78	13	8.84	10.17	43	79	76.95	0	0	0	0	0.1	2	3.45	8.71	55	103.27	65.08
28/7/2024	15	46.57	66.06	2	0	9.81	17	47	75.87	0	0	0	0	0.09	0	0	8.4	7	13.69	63.25
29/7/2024	28	51.67	65.56	16	14.52	9.97	44	66	75.54	0	0	0	0	0.09	6	9.65	8.45	44	91.26	64.21
30/7/2024	35	70.99	65.74	14	12.86	10.07	49	84	75.81	11	0.39	0	0	0.09	9	11.76	8.56	51	90.18	65.08
31/7/2024	30	85.95	66.4	17	14.3	10.21	47	100	76.6	12	0.42	0	0	0.09	8	10.17	8.61	45	65.56	65.09
Total	888	2058.26		374	316.36		1262	2375		403		1	2.65		161	266.8		1209	2017.93	

Aug,2024



Sep,2024

Municipal Solid Waste Transported and Processed at MWPDS

Total Waste Transported to MWPDS

DATE	Total no. of Vehicle (A=C+E or A=K+Q+Y)	Total TPD (B=D+F or B=L+S+Z)	Avg of B (TPD)	SMB: No. of Vehicle (C=G+M+T)	SMB: TPD (D=H+N+U)	SMB: Avg of D (TPD)	Outside SMB: No. of Vehicle (E=I+O+W)	Outside SMB: TPD (F=J+P+X)	Outside SMB: Avg of F (TPD)
1/9/2024	30	69.07		11	33.44		19	35.63	
2/9/2024	98	173.41	121.24	35	69.72	51.58	63	103.69	69.66
3/9/2024	99	173.14	138.54	36	66.66	56.61	63	106.48	81.93
4/9/2024	99	181.03	149.16	31	65.74	58.89	68	115.29	90.27
5/9/2024	102	179.82	155.29	38	73.86	61.88	64	105.96	93.41
6/9/2024	98	183.01	159.91	35	76.15	64.26	65	106.86	95.65
7/9/2024	83	163.72	160.46	29	61.93	63.93	54	101.79	96.53
8/9/2024	24	58.47	147.71	3	10.66	57.27	21	47.81	90.44
9/9/2024	96	169.66	150.15	36	70.27	58.71	60	99.39	91.43
#######	106	185.37	153.67	32	64.63	59.31	74	120.74	94.36
#######	105	186.76	156.68	35	68.56	60.15	70	118.2	96.53
#######	101	187.29	159.23	44	95.77	63.12	57	91.52	96.11
13/9/2024	100	186.54	161.33	34	68.92	63.56	66	117.62	97.77
14/9/2024	85	166.12	161.67	28	63.34	63.55	57	102.78	98.13
15/9/2024	27	60.66	154.94	13	33.46	61.54	14	27.2	93.4
16/9/2024	92	164.08	155.51	33	67.43	61.91	59	96.65	93.6
17/9/2024	103	178.68	156.87	34	65.03	62.09	69	113.65	94.78
18/9/2024	90	164.95	157.32	32	67.05	62.37	58	97.9	94.95
19/9/2024	106	186.28	158.85	31	63.7	62.44	75	122.58	96.41
20/9/2024	91	160.24	158.92	30	58.4	62.24	61	101.84	96.68
21/9/2024	94	169.66	159.43	36	70.7	62.64	58	98.96	96.79
22/9/2024	28	69.18	155.32	15	42.64	61.73	13	26.54	93.59
23/9/2024	95	166.89	155.83	34	66.38	61.93	61	100.51	93.9
24/9/2024	114	195.92	157.5	43	79.47	62.66	71	116.45	94.84
25/9/2024	100	183.33	158.53	32	68.03	62.88	68	115.3	95.65
26/9/2024	99	179.77	159.35	35	72.94	63.26	64	106.83	96.08
27/9/2024	106	193.33	160.61	36	72.64	63.61	70	120.69	96.99
28/9/2024	88	161.23	160.63	35	63.66	63.61	53	97.57	97.02
29/9/2024	22	56.5	157.04	13	38.01	62.73	9	18.49	94.31
30/9/2024	92	164.51	157.29	37	69.92	62.97	55	94.59	94.32
Total	2573	4718.62		916	1889.11		1659	2829.51	

MIX Waste

DATE	SMB: No. of Vehicle (G)	SMB: TPD (H)	SMB: % of Mix Waste [(H/D)*100]	SMB: Avg of H (TPD)	Outside SMB: No. of Vehicle (I)	Outside SMB: TPD (J)	Outside SMB: % of Mix Waste [(J/F)*100]	Outside SMB: Avg of J (TPD)	Total no. of Vehicle (K=G+I)	Total TPD (L=H+J)	% of Mix Waste [(L/B)*100]	Average of L (TPD)
1/9/2024	5	15.05	45.01		9	19.22	53.94		14	34.27	49.62	
2/9/2024	17	34.86	50	24.96	17	31.21	30.1	25.22	34	66.07	38.1	50.17
3/9/2024	18	32	48	27.3	16	35.21	33.07	28.55	34	67.21	38.82	55.85
4/9/2024	14	28.93	44.01	27.71	14	30.21	26.2	28.96	28	59.14	32.67	56.67
5/9/2024	19	36.93	50	29.55	18	37.83	35.7	30.74	37	74.76	41.57	60.29
6/9/2024	18	39.6	52	31.23	17	33.8	31.63	31.25	35	73.4	40.11	62.48
7/9/2024	13	27.87	45	30.75	14	33.67	33.08	31.59	27	61.54	37.59	62.34
8/9/2024	1	5.33	50	27.57	8	19.62	41.04	30.1	9	24.95	42.67	57.67
9/9/2024	19	36.54	52	28.57	23	46.34	46.62	31.9	42	82.88	48.85	60.47
#######	14	27.79	43	28.49	24	48.4	40.09	33.55	38	76.19	41.1	62.04
#######	17	32.91	48	28.89	26	52.17	44.14	35.24	43	85.08	45.56	64.14
#######	22	47.89	50.01	30.48	19	35.15	38.41	35.24	41	83.04	44.34	65.71
13/9/2024	16	31.7	46	30.57	21	46.79	39.78	36.12	37	78.49	42.08	66.69
14/9/2024	14	29.77	47	30.51	13	28.45	27.68	35.58	27	58.22	35.05	66.09
15/9/2024	7	16.73	50	29.59	10	19.63	72.17	34.51	17	36.36	59.94	64.11
16/9/2024	15	30.34	44.99	29.64	22	40.55	41.96	34.89	37	70.89	43.2	64.53
17/9/2024	13	26.02	40.01	29.43	22	40.91	36	35.24	35	66.93	37.46	64.67
18/9/2024	16	33.52	49.99	29.65	15	28.11	28.71	34.85	31	61.63	37.36	64.5
19/9/2024	14	27.39	43	29.54	27	52.5	42.83	35.78	41	79.89	42.89	65.31
20/9/2024	12	23.36	40	29.23	21	43.67	42.88	36.17	33	67.03	41.83	65.4
21/9/2024	18	36.06	51	29.55	27	55.81	56.4	37.11	45	91.87	54.15	66.66
22/9/2024	7	19.19	45	29.08	6	14.83	55.88	36.09	13	34.02	49.18	65.18
23/9/2024	18	34.52	52	29.32	25	46.44	46.2	36.54	43	80.96	48.51	65.86
24/9/2024	22	39.74	50.01	29.75	24	47.61	40.88	37.01	46	87.35	44.58	66.76
25/9/2024	15	30.61	44.99	29.79	25	49.18	42.65	37.49	40	79.79	43.52	67.28
26/9/2024	18	36.47	50	30.04	25	49.89	46.7	37.97	43	86.36	48.04	68.01
27/9/2024	19	37.77	52	30.33	28	57.72	47.83	38.7	47	95.49	49.39	69.03
28/9/2024	15	27.38	43.01	30.22	17	39.12	40.09	38.72	32	66.5	41.25	68.94
29/9/2024	7	19.01	50.01	29.84	4	9.33	50.46	37.7	11	28.34	50.16	67.54
30/9/2024	18	33.56	48	29.96	24	47.7	50.43	38.04	42	81.26	49.4	68
Total	441	898.84			561	1141.07			1002	2039.91		

Biodegradable Waste

DATE	SMB: No. of Vehicle (M)	SMB: TPD (N)	SMB: % of Bio-Waste [(N/D)*100]	SMB: Avg of N (TPD)	Outside SMB: No. of Vehicle (O)	Outside SMB: TPD (P)	Outside SMB: % of Bio-Waste [(P/F)*100]	Outside SMB: Avg of P (TPD)	Total no. of Vehicle (Q=M+O)	Total TPD (S=N+P)	% of Bio-Waste [(S/B)*100]	Average of S (TPD)
1/9/2024	3	8.36	25		2	3.63	10.19		5	11.99	17.36	
2/9/2024	10	19.52	28	13.94	3	3.7	3.57	3.67	13	23.22	13.39	17.61
3/9/2024	10	19	29	15.74	3	3.69	3.47	3.67	13	23.02	13.3	19.41
4/9/2024	8	17.09	26	16.08	5	7.1	6.16	4.53	13	24.19	13.36	20.61
5/9/2024	11	22.16	30	17.29	2	2.47	2.33	4.12	13	24.63	13.7	21.41
6/9/2024	9	19.04	25	17.58	1	1.21	1.13	3.63	8	20.25	11.06	21.22
7/9/2024	9	18.58	30	17.73	1	1.23	1.21	3.29	10	19.81	12.1	21.02
8/9/2024	1	2.13	19.98	15.78	0	0	0	2.88	1	2.13	3.64	18.66
9/9/2024	10	20.38	29	16.29	4	4.14	4.17	3.02	14	24.52	14.45	19.31
#######	11	22.62	35	16.92	9	9.7	8.03	3.69	20	32.32	17.44	20.61
#######	8	17.14	25	16.94	8	10.44	8.83	4.3	16	27.58	14.77	21.24
#######	13	28.73	30	17.92	5	7.43	8.12	4.56	18	36.16	19.31	22.49
13/9/2024	9	19.3	28	18.03	1	0.36	0.31	4.24	10	19.66	10.54	22.27
14/9/2024	8	19	30	18.1	2	2.08	2.02	4.08	10	21.08	12.69	22.18
15/9/2024	2	6.69	19.99	17.34	0	0	0	3.81	2	6.69	11.03	21.15
16/9/2024	8	16.86	25	17.31	1	1.24	1.28	3.65	9	18.1	11.03	20.96
17/9/2024	10	19.51	30	17.44	5	6.1	5.37	3.8	15	25.61	14.33	21.23
18/9/2024	8	16.76	25	17.4	4	5.45	5.57	3.89	12	22.21	13.46	21.29
19/9/2024	8	17.2	27	17.39	6	8.31	6.78	4.12	14	25.51	13.69	21.51
20/9/2024	10	18.69	32	17.45	2	2.5	2.45	4.04	12	21.19	13.22	21.49
21/9/2024	10	19.09	27	17.53	3	2.85	2.88	3.98	13	21.94	12.93	21.51
22/9/2024	3	10.66	25	17.22	0	0	0	3.8	3	10.66	15.41	21.02
23/9/2024	10	19.91	29.99	17.34	2	2.51	2.5	3.75	12	22.42	13.43	21.08
24/9/2024	12	23.84	30	17.61	3	3.94	3.38	3.75	15	27.78	14.18	21.36
25/9/2024	9	20.41	30	17.72	6	8.43	7.31	3.94	15	28.84	15.73	21.66
26/9/2024	7	14.59	20	17.6	4	5.85	5.48	4.01	11	20.44	11.37	21.61
27/9/2024	10	20.34	28	17.7	4	5.19	4.3	4.06	14	25.53	13.21	21.76
28/9/2024	12	22.28	35	17.86	1	1.23	1.26	3.96	13	23.51	14.58	21.82
29/9/2024	2	7.6	19.99	17.51	0	0	0	3.82	2	7.6	13.45	21.33
30/9/2024	9	17.48	25	17.51	2	2.46	2.6	3.77	11	19.94	12.12	21.28
Total	250	525.29			89	113.24			337	638.53		

Non-Biodegradable Waste

DATE	SMB: No. of Vehicle (T)	SMB: TPD (U)	SMB: % of Non-Bio Waste [(U/D)*100]	SMB: Avg of U (TPD)	Outside SMB: No. of Vehicle (W)	Outside SMB: TPD (X)	Outside SMB: % of Non-Bio Waste [(W/F)*100]	Outside SMB: Avg of X (TPD)	Total no. of Vehicle (Y=T+W)	Total TPD (Z=U+X)	% of Non-Bio Waste [(Z/B)*100]	Average of Z (TPD)
1/9/2024	3	10.03	29.99		8	12.78	22.45		11	22.81	33.02	
2/9/2024	8	15.34	22	12.69	43	68.78	41.47	40.78	51	84.12	48.51	53.47
3/9/2024	8	15.33	23	13.57	44	67.58	41.32	49.71	52	82.91	47.89	63.28
4/9/2024	9	19.72	30	15.11	49	77.98	42.5	56.78	58	97.7	53.97	71.89
5/9/2024	8	14.77	20	15.04	44	65.66	41.53	58.56	52	80.43	44.73	73.59
6/9/2024	8	17.51	22.99	15.45	47	71.85	43.98	60.77	55	89.36	48.83	76.22
7/9/2024	7	15.48	25	15.45	39	66.89	38.31	61.65	46	82.37	50.31	77.1
8/9/2024	1	3.2	30.02	13.92	13	28.19	27.19	57.46	14	31.39	53.69	71.39
9/9/2024	7	13.35	19	13.86	33	48.91	33.2	56.51	40	62.26	36.7	70.37
#######	7	14.22	22	13.9	41	62.64	33.96	57.13	48	76.86	41.46	71.02
#######	10	18.51	27	14.31	36	55.59	30.46	56.99	46	74.1	39.68	71.3
#######	9	19.15	20	14.72	33	48.94	36.06	56.32	42	68.09	36.36	71.03
13/9/2024	9	17.92	26	14.96	44	70.47	37.41	57.4	53	88.39	47.38	72.37
14/9/2024	6	14.57	23	14.94	42	72.25	40.86	58.47	48	86.82	52.26	73.4
15/9/2024	4	10.04	30.01	14.61	4	7.57	14.71	55.07	8	17.61	29.03	69.68
16/9/2024	10	20.23	30	14.96	36	54.86	37.25	55.06	46	75.09	45.76	70.02
17/9/2024	11	19.5	29.99	15.23	42	66.64	36.96	55.74	53	86.14	48.21	70.97
18/9/2024	8	16.77	25.01	15.31	39	64.34	39.84	56.22	47	81.11	49.17	71.53
19/9/2024	9	19.11	30	15.51	42	61.77	34.26	56.51	51	80.88	43.42	72.02
20/9/2024	8	16.35	28	15.56	38	55.67	37.31	56.47	46	72.02	44.95	72.02
21/9/2024	8	15.55	21.99	15.55	28	40.3	28.29	55.7	36	55.85	32.92	71.25
22/9/2024	5	12.79	30	15.43	7	11.71	26.38	53.7	12	24.5	35.41	69.13
23/9/2024	6	11.95	18	15.28	34	51.56	33.83	53.61	40	63.51	38.06	68.88
24/9/2024	9	15.89	19.99	15.3	44	64.9	37.78	54.08	53	80.79	41.24	69.38
25/9/2024	8	17.01	25	15.37	37	57.69	32.09	54.22	45	74.7	40.75	69.59
26/9/2024	10	21.88	30	15.62	35	51.09	32.76	54.1	45	72.97	40.59	69.72
27/9/2024	7	14.53	20	15.58	38	57.78	31.49	54.24	45	72.31	37.4	69.82
28/9/2024	8	14	21.99	15.53	35	57.22	35.87	54.34	43	71.22	44.17	69.87
29/9/2024	4	11.4	29.99	15.38	5	9.16	27.04	52.79	9	20.56	36.39	68.17
30/9/2024	10	18.88	27	15.5	29	44.43	30.66	52.51	39	63.31	38.48	68.01
Total	225	464.98			1009	1575.2			1234	2040.18		

Total Waste Processed at Compost Plant

DATE	Mix: No. of Vehicle (A1)	Mix: TPD (B1)	Mix: Avg of B1 (TPD)	Bio: No. of Vehicle (C1=Q)	Bio: TPD (D1=S)	Bio: Avg of D1=Avg of S (TPD)	Total no. of Vehicle (E1=A1+C1)	Total (TPD) (F1=B1+D1)	Avergae of F1 (TPD)	No. of Bale produce	Average Weight of Bale Produce (TPD) (L) (≈ 0.035 Tonne/bale)	SLF: No. of Vehicle [L1=A-E1]	SLF: TPD [M1=B-F1]	SLF: Average of of M1 (TPD)
1/9/2024	14	34.27		5	11.99		19	46		11	0.39	11	22.81	
2/9/2024	34	66.07	50.17	13	23.22	17.61	47	89	67.78	18	0.63	51	84.12	53.47
3/9/2024	34	67.21	55.85	13	23.02	19.41	47	90	75.26	27	0.95	52	82.91	63.28
4/9/2024	28	59.14	56.67	13	24.19	20.61	41	83	77.28	15	0.53	58	97.7	71.89
5/9/2024	37	74.76	60.29	13	24.63	21.41	50	99	81.7	18	0.63	52	80.43	73.59
6/9/2024	35	73.4	62.48	8	20.25	21.22	43	94	83.69	17	0.6	55	89.36	76.22
7/9/2024	27	61.54	62.34	10	19.81	21.02	37	81	83.36	0	0	46	82.37	77.1
8/9/2024	9	24.95	57.67	1	2.13	18.66	10	27	76.32	0	0	14	31.39	71.39
9/9/2024	42	82.88	60.47	14	24.52	19.31	56	107	79.78	16	0.56	40	62.26	70.37
#######	38	76.19	62.04	20	32.32	20.61	58	109	82.65	23	0.81	48	76.86	71.02
#######	43	85.08	64.14	16	27.58	21.24	59	113	85.38	19	0.67	46	74.1	71.3
#######	41	83.04	65.71	18	36.16	22.49	59	119	88.2	20	0.7	42	68.09	71.03
13/9/2024	37	78.49	66.69	10	19.66	22.27	47	98	88.96	27	0.95	53	88.39	72.37
14/9/2024	27	58.22	66.09	10	21.08	22.18	37	79	88.27	0	0	48	86.82	73.4
15/9/2024	17	36.36	64.11	2	6.69	21.15	19	43	85.26	0	0	8	17.61	69.68
16/9/2024	37	70.89	64.53	9	18.1	20.96	46	89	85.49	25	0.88	46	75.09	70.02
17/9/2024	35	66.93	64.67	15	25.61	21.23	50	93	85.9	16	0.56	53	86.14	70.97
18/9/2024	31	61.63	64.5	12	22.21	21.29	43	84	85.79	0	0	47	81.11	71.53
19/9/2024	41	79.89	65.31	14	25.51	21.51	55	105	86.82	0	0	51	80.88	72.02
20/9/2024	33	67.03	65.4	12	21.19	21.49	45	88	86.89	28	0.98	46	72.02	72.02
21/9/2024	45	91.87	66.66	13	21.94	21.51	58	114	88.17	0	0	36	55.85	71.25
22/9/2024	13	34.02	65.18	3	10.66	21.02	16	45	86.2	0	0	12	24.5	69.13
23/9/2024	43	80.96	65.86	12	22.42	21.08	55	103	86.94	27	0.95	40	63.51	68.88
24/9/2024	46	87.35	66.76	15	27.78	21.36	61	115	88.12	27	0.95	53	80.79	69.38
25/9/2024	40	79.79	67.28	15	28.84	21.66	55	109	88.94	29	1.02	45	74.7	69.59
26/9/2024	43	86.36	68.01	11	20.44	21.61	54	107	89.63	25	0.88	45	72.97	69.72
27/9/2024	47	95.49	69.03	14	25.53	21.76	61	121	90.79	28	0.98	45	72.31	69.82
28/9/2024	32	66.5	68.94	13	23.51	21.82	45	90	90.76	0	0	43	71.22	69.87
29/9/2024	11	28.34	67.54	2	7.6	21.33	13	36	88.87	0	0	9	20.56	68.17
30/9/2024	42	81.26	68	11	19.94	21.28	53	101	89.28	19	0.67	39	63.31	68.01
Total	1002	2039.91		337	638.53		1339	2678		435		1234	2040.18	

Recyclables and RDF Outbound from MWPDS

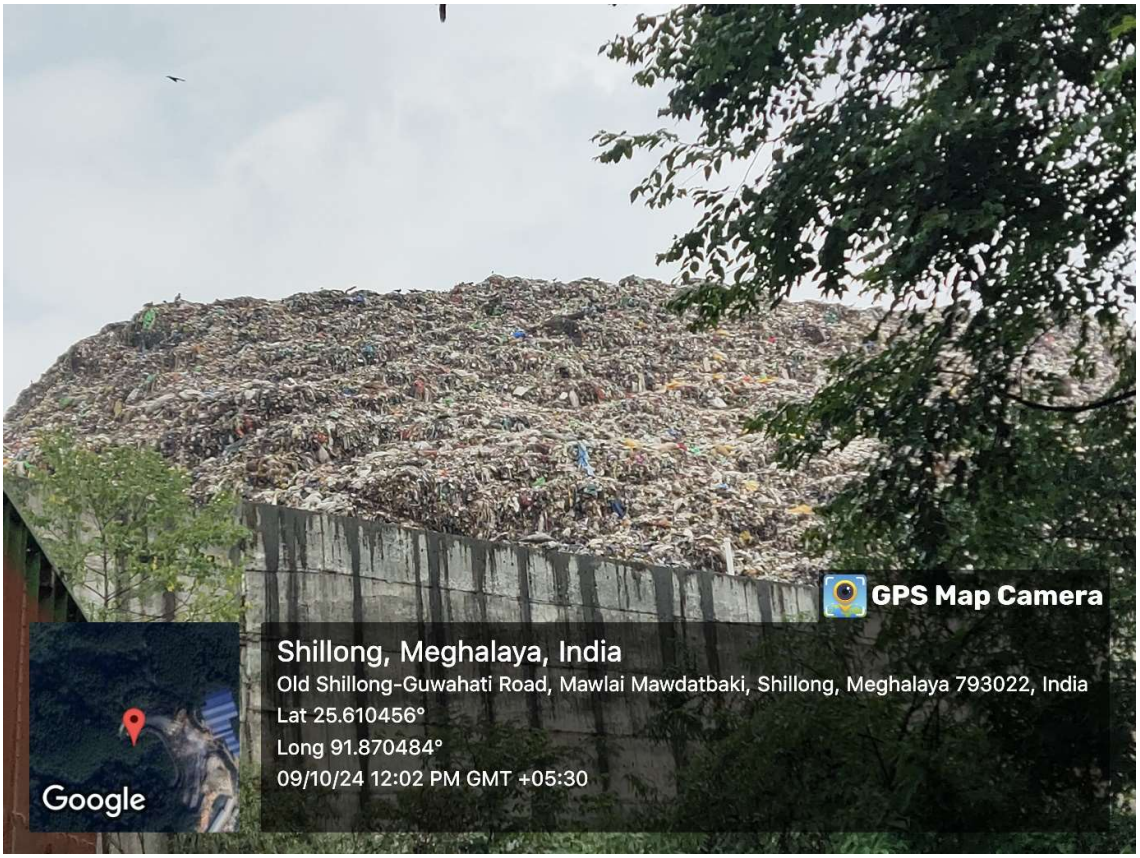
DATE	RDF Outbound: No. of Vehicles (G1)	RDF Outbound: TPD (H1)	RDF Outbound: Average of H1(TPD)	Recycles Outbound: No. of Vehicles (J1)	Recycles Outbound: TPD (K1)	Recycles Outbound: Average of K1 (TPD)	SLF: No. of Vehicle [L2=L1-G1-J1]	SLF: TPD [M2=H1-K1]	SLF: Average of of M2 (TPD)
1/9/2024	0	0		0	0		11	22.81	
2/9/2024	0	0	0	5	9.78	4.89	46	74.34	48.58
3/9/2024	0	0	0	5	7.4	5.73	47	75.5	57.55
4/9/2024	0	0	0	9	11.99	7.29	49	85.72	64.59
5/9/2024	0	0	0	5	10.44	7.92	47	69.99	65.67
6/9/2024	0	0	0	11	16.88	9.42	44	72.49	66.81
7/9/2024	0	0	0	5	6.48	9	41	75.89	68.1
8/9/2024	0	0	0	0	0	7.87	14	31.39	63.51
9/9/2024	0	0	0	4	10.34	8.15	36	51.93	62.23
#######	0	0	0	4	3.89	7.72	44	72.98	63.3
#######	1	8.19	0.74	4	5.01	7.47	41	60.9	63.08
#######	0	0	0.68	6	12.42	7.88	36	55.68	62.47
13/9/2024	0	0	0.63	9	10.39	8.08	44	78.01	63.66
14/9/2024	0	0	0.59	6	12.56	8.4	42	74.27	64.42
15/9/2024	0	0	0.55	0	0	7.84	8	17.61	61.3
16/9/2024	0	0	0.51	6	10.78	8.02	40	64.32	61.49
17/9/2024	0	0	0.48	8	8.84	8.07	45	77.3	62.42
18/9/2024	0	0	0.46	6	8.03	8.07	41	73.09	63.01
19/9/2024	0	0	0.43	10	13.32	8.34	41	67.57	63.25
20/9/2024	0	0	0.41	5	9.74	8.41	41	62.29	63.2
21/9/2024	0	0	0.39	7	12.24	8.59	29	43.62	62.27
22/9/2024	0	0	0.37	0	0	8.2	12	24.5	60.55
23/9/2024	0	0	0.36	7	13.04	8.41	33	50.48	60.11
24/9/2024	0	0	0.34	6	9.74	8.47	47	71.05	60.57
25/9/2024	0	0	0.33	11	13.88	8.69	34	60.83	60.58
26/9/2024	0	0	0.32	6	8.03	8.66	39	64.95	60.75
27/9/2024	0	0	0.3	7	12	8.77	38	60.69	60.75
28/9/2024	0	0	0.29	6	11.56	8.87	37	59.66	60.71
29/9/2024	0	0	0.28	0	0	8.56	9	20.56	59.32
30/9/2024	0	0	0.27	4	5.62	8.47	35	57.69	59.27
Total	1	8.19		162	254		1071	1778.03	

Annexure-VII

Photographs Taken during the Visit

Phase-I of Shillong Land-fill Facility

Phase-II of Shillong Land-fill Facility as seen from Eastern Side



Phase-II of Shillong Land-fill Facility as seen from North-Western Side

Leachate collection system at Shillong Land-fill Facility

Leachate Treatment Plant at Shillong Land-fill Facility

Annexure-VIII

REPORT ON THE LEACHATES QUALITY, AMBIENT AIR QUALITY AND AMBIENT NOISE LEVEL, AT SHILLONG SANITARY LANDFILL FACILITY, MAWIONG, EAST KHASI HILLS DISTRICT

1) MONITORING OF THE QUALITY OF LEACHATES

The Board has carried out the monitoring of the quality of Leachates from Shillong Sanitary Landfill Facility, Mawiong, East Khasi Hills District on 9th October, 2024. The result below (Table 1.0) indicated that the concentration of Total Dissolved Solids, Total Suspended Solids, Chloride, Biochemical Oxygen demand were found to be above the prescribed standards for Land Disposal of Treated Leachates as per the Solid Waste Management Rules 2016.

Table 1.0: Leachates Data at Shillong Sanitary Landfill Facility, Mawiong, East Khasi Hills District

Parameters	Test Method:	Limits	Test Results of Sample code/Sampling location
		Standards for Land Disposal of treated Leachates as per Solid Waste Management Rules 2016	N/39/24 Outlet Leachates (Treated) Shillong Sanitary Landfil Facility Mawiong
pH at 25°C	4500-H^+ B APHA 24th Ed. No	5.5-9.0	8.2
Total Dissolved Solids (mg/l)	2540C APHA 24th Ed. No.	2100.0	8694.0
Total Suspended Solids (mg/l)	2540D APHA 24th Ed. No	200.0	2705.0
Chloride (mg/l)	4500-Cl^- B APHA 24th Ed. No	600.0	1150.0
Fluoride (mg/l)	4500-F-D APHA 24th Ed. No	*	0.18
Ammonia Nitrogen as N (mg/l)	4500-NH3A&C APHA 24th Ed. No	*	694.0
Total Kjeldahl Nitrogen as N (mg/l)	4500NH3 B,C, D	*	1286.0
Biochemical Oxygen Demand at 27° C (mg/l)	IS-3025 (P-44)	100.0	1382.0
Chemical Oxygen Demand (mg/l)	5220-C APHA 23rd Ed. No	*	2085.0
Copper as Cu (mg/l)	3030 E,3111B APHA 23rd Ed. No	*	0.24
Lead as Pb (mg/l)		*	BDL**
Zinc as Zn (mg/l)		*	1.0
Cadmium as Cd (mg/l)		*	BDL**
Nickel as Ni (mg/l)		*	BDL**

Not Prescribed/Below Detectable Limits*

2) MONITORING OF AMBIENT AIR QUALITY AT SHILLONG SANITARY LANDFILL FACILITY, MAWIONG, EAST KHASI HILLS DISTRICT

To assess the ambient air quality in the Shillong Sanitary Landfill Facility, Mawiong, East Khasi Hills District, the Meghalaya State Pollution Control Board had conducted the ambient air quality at the dumping site on 26th & 27th October 2024.

Ambient Air quality monitoring:

The monitoring works was performed as per methods prescribed by CPCB. The parameters selected for the purpose of monitoring the ambient air quality includes the Particulate Matter (PM10), Particulate Matter(PM2.5), Sulphur dioxide (SO_2), and Nitrogen dioxide (NO_2). Monitoring is being carried out for 24 hours (4 hourly sampling for gaseous pollutants & 8 hourly sampling for particulate matter). The monitoring of meteorological parameters such as wind speed and direction, relative humidity and temperature was also integrated with the monitoring of the air quality.

Observations and Findings:

The findings on the assessment of Air quality in the monitored location revealed that the concentrations of PM10, PM2.5, Sulphur Dioxide (SO_2), and Nitrogen dioxide (NO_2) (Table 2.0) were found to be within the prescribed standards at all the locations.

Table 2.0: Ambient Air Quality data at Shillong Sanitary Landfill Facility, Mawiong, East Khasi Hills District

Sl.No.	Sampling Location	Date of Monitoring	Lab Ref No.	Parameters			
				PM10 (µg/m^3)	PM2.5 (µg/m^3)	SO2 (µg/m^3)	NO2 (µg/m^3)
1.	New Landfill Site	26.10.24 - 27.10.24	A/114/24	60.8	33.9	6.3	15.7
Permissible limits (24 hrs average) of Ambient Air Quality Standards as per EPA Notification GSR 826(E), dated 16th Nov. 2009. Particulate Matter (PM10): 100 µg/m^3 ; Particulate Matter (PM2.5): 60 µg/m^3 ; Sulphur dioxide (SO_2) : 80 µg/m^3 ; Nitrogen dioxide (NO_2) : 80 µg/m^3							

3) AMBIENT NOISE LEVEL MONITORING:

Ambient Noise level monitoring was conducted as per Board's standard method IS-9989/981-RA 2001/MPCB/CL-SOP/2017-18/21. The monitoring was conducted during day time (6 am to 10pm) and night time (10 pm to 6 am) using the SLM-109 Noise level meter.

Observations and Findings:

The day time and night time ambient noise level was recorded at 62.7 {dB(A)Leq} and 52.5 {dB(A)Leq} respectively, at New Landfill Site (Table 3.0). During the monitoring period (hourly time intervals), the ambient noise levels were found to be within the prescribed limits for Industrial area as per the Noise Pollution (Regulation and Control) Rules, 2000 under EPA, 1986 standards for day time and night time (Table 4.0).

Table 3.0: Ambient Noise Level data at Shillong Sanitary Landfill Facility, Mawiong, East Khasi Hills District

Table 4.0 : Ambient Noise Level Standards

Sl.No.	Sampling Location	Date of Monitoring	Lab Ref No.	{dB(A)Leq}	
				Day	Night
1.	New Landfill Site	26.10.24 - 27.10.24	N/118/24	62.7	52.5

Parameters	Permissible Limits for Industrial areas in {dB(A)Leq} {Noise Pollution (Regulation and Control) Rules,2000.} Under EPA, 1986.	
Ambient Noise Level {dB(A)Leq}	**Day Time** (6 AM to 10 PM)	75
	Night Time (10 PM to 6 AM)	70

SENIOR SCIENTIST
MSPCB, SHILLONG

Meghalaya State Pollution Control Board
Forests & Environment Department, Government of Meghalaya
'ARDEN' Lumpyngngad, Shillong - 793014
Website : http://megspcb.gov.in

E-185252/05-08-2024

By E-mail/Speed Post

NO. MPCB/TB-SWM-3(Vol-I)/2022/2024-2025/150 Dated: 31st July, 2024

To

The Member Secretary,
Central Pollution Control Board,
Parivesh Bhawan, East Arjun Nagar,
Delhi – 110032.
Email- ccb.cpcb@nic.in; divyasinha.cpcb@nic.in

Sub: Furnishing Annual Report on Implementation of Solid Waste Management Rules, 2016 for the year 2023-24.

Sir,

With reference to the subject above, please find enclosed herewith the Annual Report in prescribed forms on Solid Waste Management for the year **2023-24** in respect of Meghalaya for favour of your information and needful.

Enclosed: As stated

Yours faithfully

केंद्रीय प्रदूषण नियंत्रण बोर्ड
परिवेश भवन, पूर्वी अर्जुन नगर, दिल्ली-110 032
05 AUG 2024
Central Pollution Control Board
Parivesh Bhawan, East Arjun Nagar, Delhi-110032

Sc/c (SP) 12/8

(Dr. G.H CHYRMANG, MFS)
MEMBER SECRETARY
Meghalaya State Pollution Control Board
Shillong

13/8/2024

Memo. NO. MPCB/TB-SWM-3(Vol-I)/2022/2024-2025/ Dated: July, 2024

Copy to:

1. The Regional Director, Central Pollution Control Board, "TUM – SIR" Lower Motinagar, Near Fire Brigade HQ, Shillong-793014 for information.
2. The Chief Executive Officer, Shillong Municipal Board, Shillong for information and necessary action.
3. The Chief Executive Officer, Shillong Cantonment Board, Shillong for information and necessary action.
4. The Chief Executive Officer, Baghmara Municipal Board, Baghmara for information and necessary action.
5. The Chief Executive Officer, Tura Municipal Board, Tura for information with request to submit the Annual Report.
6. The Chief Executive Officer, Jowai Municipal Board, Jowai for information and necessary action.
7. The Chief Executive Officer, Williamnagar Municipal Board, Williamnagar for information and necessary action.
8. The Chief Executive Officer, Resubelpara Municipal Board, Resubelpara for information with request to submit the Annual Report.

MEMBER SECRETARY
Meghalaya State Pollution Control Board
Shillong

Form – V

[see rule 24(3)]

Annual Review Report for the year 2023-2024 submitted by the Meghalaya State Pollution Control Board, Shillong.

PART A

To,

The Chairman,
Central Pollution Control Board
Parivesh Bhawan, East Arjun Nagar
Delhi – 110032.

1. Name of the State/Union Territory : **MEGHALAYA**
2. Name & address of the State Pollution Control : **MEGHALAYA STATE POLLUTION CONTROL BOARD**
3. Number of local bodies responsible for management of solid waste in the State/Union territory under these rules : **7 (seven)**
4. No. of authorization application Received : **6 (Six)**
5. A Summary Statement on progress made by local body in respect of solid waste management : **Attached as Annexure-I**
6. A Summary Statement on progress made by local bodies in respect of waste collection, segregation, transportation and disposal : **Attached as Annexure-II**
7. A summary statement on progress made by local bodies in respect of implementation of Schedule II : **Attached as Annexure-III**

Date: 31st July, 2024

Place: Shillong

(Dr.G.H.CHYRMANG, MFS)
MEMBER SECRETARY
Meghalaya State Pollution Control Board
Shillong

Contact details : Email : memsecy.spcb-meg@gov.in, megspcb@rediffmail.com; Telephone Numbers: Chairman-0364-2521217; Member Secretary-2522802; Scientific-2521514; Engineering-2521533; Legal-2520044; Laboratory-2521726; Administration-2520073; Accounts-2522124; Telefax-2521764

A Summary Statement on progress made by local bodies in respect of Solid Waste Management

1. **WILLIAMNAGAR MUNICIPAL BOARD:**

(i) **Setting up of waste processing and disposal facilities:-**
No waste treatment technology has been adopted by Williamnagar Municipal Board.

(ii) **Monitoring the performance of waste processing and disposal facilities:-**
Monitoring of the performance of the waste processing and disposal facility is not required presently as there is no processing facility.

(iii) **Improvement of existing dump sites as per provision of these Rules:-**
Proposal of remediation of legacy waste sent to Director, Urban Affairs for approval.

(iv) **Identification of landfill sites for future use and making the site ready for operation:-**
Site has been identified for setting up of sanitary landfill at Samanda, Rongakona, EGHD.

2. **SHILLONG MUNICIPAL BOARD:**

(i) **Setting up of waste processing and disposal facilities:-**
Composting and recycling Unit has been set up at Mawiong for treating the municipal solid wastes. The total quantity of waste processed through composting and recycling is 63 TPD. The Municipal Solid Wastes generated by the areas under the Shillong Municipal Board, Shillong Cantonment Board and some localities outside the municipal areas are processed at this Unit.

(ii) **Monitoring the performance of waste processing and disposal facilities:-**
Monitoring of the performance of the waste processing and disposal facility is carried out by the Board from time to time.

(iii) **Improvement of existing dump sites as per provision of these Rules:-**
The existing dump site has been developed to a scientific landfill site and proposal for implementation of bio remediation for legacy waste is under process.

(iv) **Identification of landfill sites for future use and making the site ready for operation:-**

Identification of landfill sites for future use has been carried out.

3. **BAGHMARA MUNICIPAL BOARD:**

(i) **Setting up of waste processing and disposal facilities:-**
No waste processing technology is adopted by the Baghmara Municipal Board.

(ii) **Monitoring the performance of waste processing and disposal facilities:-**
Monitoring of the performance of the waste processing and disposal facility is not required presently as there is no processing facility.

(iii) **Improvement of existing dump sites as per provision of these Rules:-**
Proposal for remediation of legacy waste is under process.

(iv) **Identification of landfill sites for future use and making the site ready for operation:-**
Identification of land for sanitary landfill is under process.

4. **SHILLONG CANTONMENT BOARD:**

Contact details : Email : memsecy.spcb-meg@gov.in, megspcb@rediffmail.com; Telephone Numbers: Chairman-0364-2521217; Member Secretary-2522802; Scientific-2521514; Engineering-2521533; Legal-2520044; Laboratory-2521726; Administration-2520073; Accounts-2522124; Telefax-2521264

(i) **Setting up of waste processing and disposal facilities:-**
The waste is being transported to SMB landfill site at Marten on payment basis as Shillong cantonment does not have its own trenching ground.

(ii) **Monitoring the performance of waste processing and disposal facilities:-**
Monitoring of the performance of the waste processing and disposal facility is not required presently as there is no processing facility.

(iii) **Improvement of existing dump sites as per provision of these Rules:-**
The Shillong Cantonment Board has no dumping site at present.

(iv) **Identification of landfill sites for future use and making the site ready for operation:-**
The Shillong Cantonment Board has no proposal for selection of a dumping site. The waste is being transported to SMB landfill site at Marten on payment basis as Shillong cantonment does not have its own trenching ground.

5. **JOWAI MUNICIPAL BOARD**:

(i) **Setting up of waste processing and disposal facilities:-**
No waste treatment technology has been adopted by Jowai Municipal Board.

(ii) **Monitoring the performance of waste processing and disposal facilities:-**
Monitoring of the performance of the waste processing and disposal facility is not required presently as there is no processing facility.

(iii) **Improvement of existing dump sites as per provision of these Rules:-**
Proposal for remediation of legacy waste is under process.

(iv) **Identification of landfill sites for future use and making the site ready for operation:-**
Identification of permanent landfill sites has been carried out.

6. **RESUBELPARA MUNICIPAL BOARD: Annual Report not submitted**

7. **TURA MUNICIPAL BOARD: Annual Report not submitted**

(Dr. G.H CHYRMANG)
MEMBER SECRETARY
Meghalaya State Pollution Control Board
Shillong

Contact details : Email : memsecy.spcb-meg@gov.in, megspcb@rediffmail.com; Telephone Numbers: Chairman-0364-2521217; Member Secretary-2522802; Scientific-2521514; Engineering-2521533; Legal-2520044; Laboratory-2521726; Administration-2520073; Accounts-2522124; Telefax-2521764

ANNEXURE – II

A Summary Statement on progress made by local bodies in respect of waste collection, segregation, transportation and disposal

1. WILLIAMNAGAR MUNICIPAL BOARD:

(i) Collection of Municipal Solid Wastes:-

- Municipal Solid Waste at an average daily quantity of 2.5 MT is collected.
- Collection of garbage is being done on daily basis from the storage bins located in different localities/wards.
- Door to Door collection is being practiced in 7 (seven) wards.

(ii) Segregation of Municipal Wastes:-

- No segregation of Municipal Solid Waste is adopted.

(iii) Storage of Municipal Wastes:-

- 6(six) numbers of Cement Concrete Bins and 3(three) numbers of movable plastic bins is provided.

(iv) Transportation of Municipal Wastes:-

- 2 (Two) Dumpers, 5 (Five) door to door (D2D) collection vehicles, 1(one) cesspool tanker and 1 (One) JCB loader are used for transportation of the collected Municipal Solid Waste to the disposal site.
- The vehicles used for transportation of waste are covered.
- Manual handling of wastes is adopted for loading and unloading.

(v) Processing of Municipal Wastes:-

- No processing of Municipal Solid Wastes has been adopted so far.

(vi) Disposal of Municipal Wastes:-

- At present the solid waste collected is dumped in the existing dumping yard of Williamnagar Municipal Board.

2. SHILLONG MUNICIPAL BOARD:

(i) ***Collection of Municipal Solid Wastes:-***

- Municipal Solid Waste at an average daily quantity of **86MT** is collected from SMB area.
- Door to Door collection is being practiced in 27 (Twenty seven) wards.

(ii) Segregation of Municipal Wastes:-

- 70% of premises segregating the Municipal Solid Waste at source is adopted.

(iii) Storage of Municipal Wastes:-

- There is no secondary storage.

(iv) Transportation of Municipal Wastes:-

- 3(Three) Non Tipping Truck, 32(Thirty Two) Tipping Truck, 1 (One) Dumper-placer, 1 (One) Refuse Collector and 2 (Two) JCB loader are used for transportation of the collected Municipal Solid Waste to the disposal site.
- The vehicles used for transportation of waste are covered.

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- Manual handling of wastes is adopted for loading and unloading and Bulldozers, compactors are also used at the landfill site.

(v) Processing of Municipal Wastes:-

- Composting and recycling and Piggery Feed/ Kitchen Garden Manure Unit has been set up at Mawiong for treating the municipal solid waste. The total quantity of waste processed is 63 TPD.

(vi) Disposal of Municipal Wastes:-

- At present the solid waste collected is disposed in the existing Landfill site of Shillong Municipal Board.

3. BAGHMARA MUNICIPAL BOARD:

(i) Collection of Municipal Solid Wastes:-

- Municipal Solid Waste at an average daily quantity of 4.5 MT is collected.
- Collection of garbage is being done on daily basis from the storage bins located in different localities/wards.
- Door to Door collection is done in 13 wards.

(ii) Segregation of Municipal Wastes:-

- No segregation of Municipal Solid Waste is adopted.

(iii) Storage of Municipal Wastes:-

- 14 (Fourteen) Cement Concrete Cylinder bins and 200 (Two Hundred) Covered Plastics are provided in all the wards.
- The waste from storage bins are lifted manually.

(iv) Transportation of Municipal Wastes:-

- 1 (One) Dumper-placer are used for transportation of the collected Municipal Solid Waste to the disposal site.
- The vehicles used for transportation of waste are covered.
- Manual handling of waste is adopted for loading and unloading.

(v) Processing of Municipal Wastes:-

- No processing of waste has been adopted so far.

(vi) Disposal of Municipal Wastes:-

- At present the solid waste collected is dumped in the existing dumping yard of Baghmara Municipal Board (Arapara).

4. SHILLONG CANTONMENT BOARD:

(i) Collection of Municipal Solid Waste:-

- Municipal Solid Waste at an average daily quantity of 8T is collected.
- Collection of garbage is being done on daily basis from 101 storage bins & 40 storage bins on alternate days located in different localities/wards.
- Door to Door collection is being practiced in 7 (seven) wards.

(ii) Segregation of Municipal Solid Waste:-

- No segregation of Municipal Solid Waste is adopted.

(iii) Storage of Municipal Wastes:-

Contact details : Email : memsecy.spcb-meg@gov.in, megspcb@rediffmail.com; Telephone Numbers: Chairman-0364-2521217; Member Secretary-2522802; Scientific-2521514; Engineering-2521533; Legal-2520044; Laboratory-2521726; Administration-2520073; Accounts-2522124; Telefax-2521364

- 60 (Sixty) Masonry Bins, 20 (Twenty) Four Wheel plastic bin and 60 (Sixty) Twin bins are provided.
- The waste from storage bins are lifted manually.

(iv) Transportation of Municipal Wastes:-

- The waste is being transported to Municipal Trenching Ground on payment basis as Shillong Cantonment does not have its own trenching ground.

(v) Processing of Municipal Wastes:-

- No processing of waste has been adopted so far.

(vi) Disposal of Municipal Wastes:-

- The waste is being transported to Municipal Trenching Ground on payment basis as Shillong Cantonment does not have its own trenching ground.

5. JOWAI MUNICIPAL BOARD:

(i) Collection of Municipal Solid Waste:-

- Municipal Solid Waste at an average daily quantity of 15.5 MT is collected.
- Collection of garbage is being done on daily basis from the storage bins located in different localities/wards.
- Door to door collection is being practiced in 13 (Thirteen) wards.

(ii) Segregation of Municipal Wastes:-

- No segregation of Municipal Solid Waste been practise through Blue bins &Green bins that have been distributed.

***(iii)* Storage of Municipal Wastes:-**

- 7 (Seven) Steel bins/container are provided.
- The waste from storage bins are lifted manually.

(iv) Transportation of Municipal Wastes:-

- 2(Two) non-Tipping Truck, 4 (four) Tipping Truck, 1 (One) Compactor and 1 (one) JCB are used for transportation of the collected Municipal Solid Waste to the disposal site.
- The vehicles used for transportation of waste are covered.
- Manual handling of waste is adopted for loading and unloading.

(v) Processing of Municipal Wastes:-

- No processing of waste has been adopted so far.

(vi) Disposal of Municipal Wastes:-

- At present the Jowai Municipal Board is left without any disposal facility.

2. RESUBELPARA MUNICIPAL BOARD: Annual Report not submitted

3. TURA MUNICIPAL BOARD: Annual Report not submitted

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MEMBER SECRETARY
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Shillong

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ANNEXURE - III

A Summary Statement on progress made by local bodies in respect of implementation of Schedule II.

Standards for Composting, Treated Leachate and incineration

1. In Meghalaya, Composting and recycling Unit has been set up by Shillong Municipal Board at Mawiong for treating the municipal solid wastes. The total quantity of waste processed through composting and recycling is **63TPD**.
2. There is no incineration plant for Municipal Solid Waste in the State.

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Part B

(For Filling Annual Report 2023-2024on Solid Waste Management by the Meghalaya State Pollution Control Board, Shillong)

Towns/cities

Total number of towns/cities-22

Total number of ULBs-7

Number of class I & II cities/towns- Class-I: 1No. and Class-II: 2Nos.

Authorisation status (names/number)

Number of applications received- 6 Nos. (Shillong Municipal Board, Jowai Municipal Board, Tura Municipal Board, Williamnagar Municipal Board, Resubelpara Municipal Board and Baghmara Municipal Board)

Number of authorization granted- 6 Nos. (Shillong Municipal Board, Jowai Municipal Board, Tura Municipal Board, Williamnagar Municipal Board, Resubelpara Municipal Board and Baghmara Municipal Board)

Solid Waste Generation status

Solid waste generation in the state (TPD) – 116.5 TPD

Collected- 116.5 TPD

Treated- 63 TPD

Landfilled- 53.5 TPD

Compliance to Schedule I of SWM Rules (Number/name of towns/capacity)

Good practices in cities/towns-1 (Shillong Municipal Board).

House-to-house collection-5 (Shillong Municipal Board, Tura Municipal Board, Williamnagar Municipal Board, Baghmara Municipal Board, Jowai Municipal Board)

Segregation-1 (Shillong Municipal Board)

Storage-5 (Tura Municipal Board, Williamnagar Municipal Board, Jowai Municipal Board, Baghmara Municipal Board and Shillong Cantonmennt Board)

Covered transportation-5 (Shillong Municipal Board, Williamnagar Municipal Board, Baghmara Municipal Board, Jowai Municipal Board and Shillong Cantonment Board)

Processing of SW (Number/names of towns/capacity)

Solid Waste processing facilities setup:

Sl. No.	Composting & Recycling	Vermi-composting	Biogas	RDF/Pelletization
1	1(Shillong Municipal Board) 63 T/Day	Nil	Nil	1 (Tura Municipal Board, 10TPD which is non-functioning)

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Processing facility operational:

Sl. No.	Composting & Recycling	Vermi-composting	Biogas	RDF/Pelletization
1	1(Shillong Municipal Board) 63T/Day	Nil	Nil	Nil

Processing facility under installation/planned:

Sl. No.	Composting	Vermi-composting	Biogas	RDF/Pelletization
1	Nil	Nil	Nil	Nil

Waste-to-Energy Plants: (Number/names of towns/capacity)

Sl. No.	Plant Location	Status of operation	Power generation (MW)	Remarks
1	Nil	Nil	Nil	Nil

Disposal of solid waste (number/names of towns/capacity):

Landfill sites identified-Nil

Landfill constructed-Nil

Landfill under construction- Nil

Landfill in operation -Nil

Landfill exhausted-Nil

Landfill capped-Nil

Solid Waste Dumpsites (number/names of towns/capacity):

Total number of existing dumpsites - 6 Nos. (Shillong Municipal Board, Baghmara Municipal Board, Jowai Municipal Board, Tura Municipal Board, Williamnagar Municipal Board, Resubelpara Municipal Board)

Dumpsites reclaimed/capped - Nil

Dumpsites converted to sanitary landfill - 1 No. (Shillong Municipal Board)

Monitoring at Waste processing/Landfill sites

Sl. No.	Name of facilities	Ambient air	Ground water	Leachate quality	Compost quality	VOCs
1.	Landfill Site of Shillong Municipal Board	yes	yes	yes	No	No

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